Fourth Series, Vol.I, No. 2

Friday, 17 March, 1967
Phalguna 26, 1888 (Saka)

LOK SABHA DEBATES

(First Session)

PARLIAMENT LIBRARY
4(7) 3
12 82

(Vol. I contains Nos. 1 to 10)

LOK SABHA SECRETARIAT
NEW DELHI

Price : Rs. 2. 00

CONTENTS

No 2—*Friday, March* 17, 1967 *Phalguna* 26, 1888 (*Saka*)

	COLUMNS
Members Sworn	21—22
Election of Speaker	22—54
Felicitations to Speaker	54—74
Shrimati Indira Gandhi	54—56
Shri M.R. Masani	56—74
Shri A.B Vajpayee	56—57
Shri K. Anbazhagan	57—60
Shri S.A. Dange	60
Shri Ram Sevak Yadav	60—61
Shri A.K. Gopalan	61—62
Shri Surendranath Dwivedy	62—63
Shri N.C. Chatterjee	63—64
Shri Ebrahim Sulaiman Sait	64—65
Shri Prakash Vir Shastri	65—67
Shri Frank Anthony	67—69
Dr. Govind Das	69—71
Shri Tenneti Viswanatham	71—74

2684(Ai)LSD—1.

LOK SABHA

Friday, March 17, 1967/Phalguna 26, 1888 (Saka)

The Lok Sabha met at Eleven of the Clock.

[THE SPEAKER *pro tem* (*Dr. Govind Das*) *in the Chair*]

MEMBERS SWORN

अध्यक्ष महोदय : सचिव उन सदस्यों के नाम पुकारें, जिन्होंने अभी तक शपथ नहीं ली है अथवा प्रतिज्ञान नहीं किया है ।

Shri N. Sreekantan Nair (Quilon): It may be translated in English also. The practice is that when the Chair makes an observation, it should be translated in English also.

Mr. Speaker: I think Members are aware that there is an arrangement here for simultaneous translation from Hindi to English and from English to Hindi. Does the hon. Member want that I should speak in English also?

Shri N. Sreekantan Nair: The Chair is expected to maintain the practice and the decorum as it used to do in the past.

Mr. Speaker: Does he want me to speak in English too?

Shri N. Sreekantan Nair: Yes.

Mr. Speaker: Secretary may call out the names of Members who have not yet made and subscribed the oath or affirmation.

Shri Kotha Raghuramaiah (Guntur)

Shri Lakhan Lal Kapoor (Kishanganj).

Shri Virendrakumar Jivanlal Shah (Junagadh).

Shri P. K. Vasudevan Nair (Peermade)

Shri V. Sambasivam (Nagapattinam).

Shri Srinibas Mishra (Cuttack).

Shri Bhola Nath (Alwar).

Shri Ashoke Kumar Sen (Calcutta North-West).

Shri M. L. Sondhi (New Delhi)

Shri Frank Anthony (Nominated—Anglo-Indians).

11.09 hrs.

ELECTION OF SPEAKER

अध्यक्ष महोदय : डा० राम सुभग सिंह अब अपना प्रस्ताव प्रस्तुत करें, जो उनके नाम में है ।

Dr. Ram Subhag Singh may now move the motion which stands in his name.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है (*Interruptions*). चौथी लोक सभा का प्रारम्भ व्यवस्था के प्रश्न के बिना नहीं होगा ।

अध्यक्ष महोदय मेरी राय में संसदीय प्रणाली के सिद्धान्तों को मद्देनजर रखते हुए डा० राम सुभग सिंह यह प्रस्ताव सदन

[श्री मधु लिमये]

के सामने नही रख सकते हैं और उन को नहीं रखना चाहिये। आप के मार्फत मैं कुछ परम्पराओ की ओर ध्यान दिलाना चाहता हू। मैं ने पिछली तीन लोक सभा की कार्यवाहियो को देखा और पहली लोक सभा मे दो नाम अध्यक्ष पद के लिए पेश हो गए थे। एक मावलकर जी का नाम था और दूसरा श्री शकर राव मोरे का था। उस वक्त भी मैं ने देखा कि मावलकर जी का प्रस्ताव प्रधान मत्री ने रखा था और उस की ताईद सत्यनारायण सिन्हा ने की थी। (व्यवधान) मेरे पास किताब है। तो अब मैं आप का ध्यान मेज पार्लियामेंट्री प्रैक्टिस की ओर दिलाना चाहता हू। पृष्ठ 28। आप देख लीजिये। किताब मगवा लीजिए। अध्यक्ष महोदय, मैं पढ रहा हू मेज पार्लियामेंट्री प्रेक्टिस। 7वी एडीशन पे

"**Election of a Speaker by the Commons:** It is customary for the Mover and Seconder to be unofficial members In 1789, Mr Pitt was desirous of proposing Mr Addington himself But Mr. Hatsell on being consulted said 'I think that the choice of the Speaker should not be on the motion of the Minister Indeed, an invidious use might be made of it to represent you as the friend of the Minister rather than the choice of the House' Mr Pitt acknowledged the force of this objection"

तो इसलिए मेरा निवेदन है कि ससद कार्य मत्री इस प्रस्ताव को न रखे। हमेशा संसदीय प्रणालियो की बात की जाती है और हमारे ऊपर बराबर आरोप लगाया जाता है कि मैं और मेरे साथी ससदीय प्रणालियो को खत्म कर रहे हैं, उस का करारा जवाब मतदाताओ ने तो दिया है, उस के बारे मे तो मैं कुछ कहना नही चाहता हूं। (व्यवधान) अब आप को जरा सुनने की आदत डालनी चाहिए। अब वह राक्षसी बहुमत आप का नही रह गया है। देश में बहुमत हम लोगों का है। यह केवल एक दुर्घटना है कि यहां पर आप लोगो का बहुमत हो गया।

तो अध्यक्ष महोदय, ससदीय प्रणालियो को कौन भग कर रहा है? इस लोक सभा के सत्र के पहले मैं ने प्रधान मत्री को एक चिट्ठी लिखी थी और अध्यक्ष महोदय के पद की जितनी कदर मैं करता हू, जितनी इज्जत मैं करना चाहता हू शायद ही कांग्रेस पार्टी का कोई सदस्य चाहता है, इसलिए अध्यक्ष महोदय, मैंने प्रधान मत्री से प्रार्थना की थी कि अध्यक्ष पद के लिए आप किस व्यक्ति का नाम देती हैं उस से मुझ को मतलब नही है। आप बात चीत करना चाहती है विरोधी दलो से तो करिए लेकिन बात चीत का नाटक मत करिए। मुझे खेद है कि बातचीत का नाटक किया गया कि सर्वसम्मति से अध्यक्ष बनाया जायगा और फिर बाद मे क्या हुआ? कांग्रेस पार्टी के अन्दर विभिन्न गुटो मे जो कशमकश है उसी के प्रभाव मे आकर . (व्यवधान)

The Minister of Works, Housing and Supply (Shri Jaganath Rao): This is not a point of order (*Interruptions*)

Shri S M Banerjee (Kanpur): Let them hold their souls in patience (*Interruptions*).

Shri Krishna Kumar Chatterjee (Howrah) On a point of order Can he deliver a speech on this occasion?

अध्यक्ष महोदय शात होइए।

श्री मधु लिमये प्वाइट आफ आर्डर चल रहा है तो उस पर प्वाइट आफ आर्डर कैसे हो सकता है?

अध्यक्ष महोदय शात होइए।

श्री मधु लिमये अब यह चीज नही चलने वाली है। आप शांति से

सुन लिया करो और हमारी जो दलीलें हैं अगर आप लोगों में बुद्धि और हिम्मत है तो उन का जवाब दीजिये । हल्ला करने से काम नहीं बनता है... (व्यवधान)

अध्यक्ष महोदय . शांत रहिए । आप लोगों को बोलना होगा तो मैं आप को इजाजत दूंगा बोलने की । उनको बोलने दीजिए ।

श्री मधु लिमये : अध्यक्ष महोदय, मैं ने पांच सुझाव प्रधान मंत्री के सामने रखे और मैं ने यह कहा था कि ऐसे व्यक्ति को अध्यक्ष बनाइए, चाहे वह जिस किसी दल का हो, जो अध्यक्ष बनने पर अपने दल से इस्तीफा दे और कहे कि मैं इस सदन के हरएक सदस्य के अधिकारों की रक्षा करूंगा, मैं किसी भी दल का आदमी नहीं हूं मैं पूरे सदन का हूं। और दूसरी बात मैंने यह कही थी कि अगर वह दोबारा चुनाव लड़ना चाहेंगे पांचवां चुनाव तो हम सभी विरोधी दल के लोग उन के खिलाफ कोई उम्मीदवार न खड़ा करेंगे अगर वह निर्दलीय उम्मीदवार के नाते लड़ेंगे तो । तीसरी बात मैं ने यह कही थी कि अध्यक्ष के पद का आप नीलाम मत कीजिए । भूतपूर्व अध्यक्ष श्री अनन्त शयनम आयंगर को आप ने राज्यपाल बनाया तो क्या वजह है कि हमारे सरदार हुकम सिंह साहब ने क्या अपराध किया है, उन को भी बनाते लेकिन अच्छी बात यह होती कि आप अनन्त शयनम आयंगर को भी हटाइए और आइन्दा से यह कानून बनाइए कि चूंकि अध्यक्ष का पद सब से ऊंचा पद है । वह जनता के जो प्रतिनिधि हैं उन का भी सभापति है । इसलिए जो एक दफा अध्यक्ष बनता है उस को अपने दल के मातहत रखने के लिए वह रिश्वत न दी जाय उस को उपराष्ट्रपति बनाने की या राज्यपाल बनाने की । चौथी बात यह कि वर्तमान विवादों में हिस्सा न लें । पांचवीं बात मैं ने यह कही थी कि उस को आप पेंशन दीजिए ताकि वह इज्जत से रहे और किसी का गुलाम न बने । . . (व्यवधान) . . एक हजार से ज्यादा नहीं, वह तो हमारा सिद्धान्त है ही ।

तो इस तरह के सुझाव प्रधान मंत्री के सामने मैं ने दिए । लेकिन क्या नतीजा हुआ ? विरोधी दलों के साथ सलाह मशवरा करने का नाटक किया गया और अन्दरूनी झगड़ों की वजह से प्रधान मंत्री ने संजीव रेड्डी का नाम एनाउंस कर दिया लेकिन कम से कम इतना तो लिहाज किया जाता कि मंत्री के द्वारा नाम नहीं रखा जाता । अभी जो मैं ने मेज पार्लियामेंट्री प्रैक्टिस को पढ़ा उस का क्या अर्थ है? यही न कि संजीव रेड्डी साहब राम सुभग सिंह के मित्र है । . . . (व्यवधान) तो सदन को करने दीजिए । इसलिए मेहरबानी कर के राम सुभग सिंह और कृष्ण चन्द्र पंत जो मंत्री बन चुके है वह यह प्रस्ताव हरगिज न रखें । क्या कांग्रेस पार्टी में कोई गैर सरकारी सदस्य नहीं मिल रहा है संजीव रेड्डी का नाम रखने के लिए ? क्या अपने दल में वह इतने अप्रिय हैं कि मंत्रिमंडल के सदस्यों के अलावा उन का नाम रखने के लिए और उन का समर्थन करने के लिए और कोई व्यक्ति नहीं मिल रहा है ? यह मेरा व्यवस्था का प्रश्न है । इसलिये मैं आप के माफंत कहना चाहता हूं कि वह रख नहीं सकते हैं, रखना नहीं चाहिए अगर प्रणालियों के बारे में, जिसकी कि बकवास बहुत करते हैं यह मंत्री लोग अगर थोड़ा भी लिहाज उस का करना चाहते हैं तो आप अपने नाम पर जो प्रस्ताव है उसे वापस लीजिए ।

संसदीय कार्य तथा संचार मंत्री (डा० राम सुभग सिंह) : श्रीमन, जो बातें कही गई हैं, यदि हम रूल्स आफ प्रोसीजर ऐंड कान्डेक्ट आफ बिजनेस इन लोक सभा

[डा० राम सुभग सिंह]

के चैप्टर 3 पर ध्यान दें और नियम 7 (2) को देखें तो उस के अनुसार बात समझ में आ सकती है, इन्होंने जो बकवास की बात कही है, उससे साबित हो जायगा कि हमारी ओर से बकवास होती है या किसकी ओर से होती है।

"At any time before noon on the day preceding the date so fixed, any member may give notice in writing, addressed to the Secretary, of a motion that another member be chosen as the Speaker of the House . "

मुझे पता नहीं है कि हमारे मित्र मधु लिमये जी इतनी इन सारी बातों से सम्पर्क रखते हैं, इस को निगाह में रखते हुए मित्र और दूसरी बातों की ओर चले गए और इसलिए मैं आप के आदेश के अनुसार यह प्रस्ताव पेश कर रहा हूं।

श्री मधु लिमये आप क्या कह रहे हैं? उनको अभी निर्णय देना है। आप अध्यक्ष भी न बने लग गए?

अध्यक्ष महोदय मुझसे इस बात की व्यवस्था चाही गई है कि डाक्टर राम सुभग सिंह इस प्रकार का प्रस्ताव यहां रख सकते हैं या नहीं? जो रूल नम्बर 7 है उस में स्पष्ट कहा गया है कि कोई भी सदस्य इस तरह का प्रस्ताव रख सकता है। किसी के मिनिस्टर होने का यह अर्थ नहीं है कि सदस्यता चली गई। यदि वह सदस्य हैं तो चाहे वह मिनिस्टर हों या वह मिनिस्टर न हों वह अपना इस प्रकार का प्रस्ताव उपस्थित कर सकते हैं। यह मेरी व्यवस्था है।

श्री मधु लिमये : अध्यक्ष महोदय, एक बात है कि सरदार हुकम सिंह साहब का यह निर्णय है कि सदस्यों में मंत्रियों का शुमार नहीं है। यह उन्होंने कहा है यहां पर। दो तीन बार यह मसला हम ने उठाया था और हुकम सिंह साहब ने कहा था कि सदस्यों में मंत्रियों का शुमार नहीं है। मेरा नहीं है यह निर्णय।

अध्यक्ष महोदय : मैं ने इस संबंध में अपनी स्पष्ट व्यवस्था दे दी है कि नियम 7 के अनुसार राम सुभग सिंह जी इस प्रकार का प्रस्ताव आप के सामने उपस्थित कर सकते हैं।

डा० राम सुभग सिंह अध्यक्ष महोदय, मैं प्रस्ताव करता हूं कि श्री नीलम संजीव रेड्डी को, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय।

I move

"That Shri N Sanjiva Reddy, a Member of this House, be chosen as the Speaker of this House"

वित्त मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) श्रीमन् मैं इस प्रस्ताव का अनुमोदन करता हूं।

I second the motion

अध्यक्ष महोदय प्रस्ताव उपस्थित हुआ कि श्री नीलम संजीव रेड्डी को, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय।

Motion moved:

"That Shri N Sanjiva Reddy, a Member of this House, be chosen as the Speaker of this House".

Shri N. Dandeker (Jamnagar): Sir, I move:

"That Shri Tenneti Viswanathan, a Member of this House, be chosen as the Speaker of this House."

Shri Surendranath Dwivedy (Kendrapara): Sir, I second the motion.

अध्यक्ष महोदय : प्रस्ताव उपस्थित हुआ कि श्री तेन्नेटि विश्वनाथन् को जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय ।

अब श्री विश्वनाथन् के सम्बन्ध में और भी कई सदस्यों के प्रस्ताव हैं, चूंकि यह प्रस्ताव यहां पर रख दिये गये हैं । इस लिये अब शेष प्रस्तावों को यहां पर रखने की आवश्यकता नहीं है ।

श्री मधु लिमये : नियम के अनुसार चलिये, सब के प्रस्ताव सामने आ जायेंगे ।

अध्यक्ष महोदय : सब को रखू अच्छी बात है ।

Shri S. A. Dange (Bombay. Central South): Sir, I move:

"That Shri Tenneti Viswanathan, a Member of this House, be chosen as the Speaker of this House."

Shri Indulal Yajnik (Ahmedabad): Sir, I second the motion.

अध्यक्ष महोदय : प्रस्ताव उपस्थित हुआ कि श्री तेन्नेटि विश्वनाथन् को, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय ।

Shri P. Ramamoorthy (Sivakashi): Sir, I move:

"That Shri Tenneti Viswanathan, a Member of this House, be chosen as the Speaker of this House."

Shri Tridib Kumar Chaudhuri (Berhampore): Sir, I second the motion.

अध्यक्ष महोदय : प्रस्ताव उपस्थित हुआ कि श्री तेन्नेटि विश्वनाथन् को इस सभा का अध्यक्ष चुना जाय ।

श्री मधु लिमये : मैं प्रस्ताव करता हूं कि श्री तेन्नेटि विश्वनाथन् को, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय ।

Shri A. K. Gopalan (Kasargod): I second the motion.

सभापति महोदय : प्रस्ताव उपस्थित हुआ कि श्री विश्वनाथन को, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय ।

श्री अटल बिहारी वाजपेयी (बलरामपुर) : महोदय, मैं प्रस्ताव पेश करता हूं कि श्री तेन्नेटि विश्वनाथन् को, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय ।

श्री बलराज मधोक (दक्षिणी दिल्ली). मैं प्रस्ताव का समर्थन करता हूं ।

अध्यक्ष महोदय : प्रस्ताव उपस्थित हुआ कि श्री विश्वनाथन को जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाय । श्री भानु प्रकाश सिंह । उपस्थित नहीं हैं, इसलिए उन का प्रस्ताव उपस्थित नहीं हुआ ।

Shri E. Umanath (Pudukkottai): Perhaps he is kept in the Congress' detention camp.

Shri K. Ananda Nambiar (Tiruchirappalli): He is missing,? Sir.

अध्यक्ष महोदय : अब आपके सामने दो नाम हैं एक श्री एन० संजीव रेड्डी का और दूसरा श्री तेन्नेटि विश्वनाथन् का । पहला प्रस्ताव श्री रेड्डी का सामने है, इस लिये मैं आपके सामने उस प्रस्ताव को उपस्थित करता हूं, जो उन के पक्ष में हों . . .

श्री मधु लिमये : अध्यक्ष महोदय, मतदान से पहले मेरी दूसरी व्यवस्था सम्बन्धी बात सुनिये ।

[श्री मधुलिमये]

अध्यक्ष महोदय, दस बजे के पहले मैंने दो प्रस्तावों की सूचना (पूर्व सूचना) आपके कार्यालय को दी है । मेरा प्रस्ताव नियम स० 388 और 184 के मातहत है, जो कि इस प्रकार हैं —

"Any member may, with the consent of the Speaker, move that any rule may be suspended in its application to a particular motion before the House and if the motion is carried the rule in question shall be suspended for the time being"

नियम संख्या 184 इस तरह है ।

"Save in so far as otherwise provided in the Constitution or in these rules, no discussion of a matter of general public interest shall take place except on a motion made with the consent of the Speaker."

मेरा प्रस्ताव है कि ये निम्न नियम स्थगित किये जाय, ये अध्यक्ष के चुनाव के सम्बन्ध में हैं, मैं चाहता हू कि नियम स० 7 के उप-नियम 3 और 4 को स्थगित किया जाय। ये उप-नियम इस प्रकार हैं—

"(3) A member in whose name a motion stands on the list of business may, when called, move the motion or withdraw the motion, and shall confine himself to a mere statement to that effect"

(4) The motions which have been moved and duly seconded shall be put one by one in the order in which they have been moved, and decided, if necessary, by division "

मैंने दो प्रस्तावों का नोटिस दिया है। अगर पहला नामन्जूर हो जायगा तो दूसरे का सवाल नहीं आयेगा, परन्तु यदि पहला प्रस्ताव सदन मन्जूर करता है तो दूसरा प्रस्ताव सामने आयेगा । ये दोनो प्रस्ताव इस प्रकार हैं—

"यह सभा निश्चय करती है कि लोक-सभा के नये अध्यक्ष के निर्वाचन सम्बन्धी प्रस्तावों पर नियम स० 7 (4) को निलम्बित किया जाय ।"

यानी यह जो डिवीजन के द्वारा मतदान करने वाले हैं, इस सम्बन्धी नियम को स्थगित रखा जाय । यह पास होने पर मेरा नियम स० 184 के मातहत दूसरा प्रस्ताव आयेगा, जो इस प्रकार है—

'यह सभा निश्चय करती है कि लोक-सभा के अध्यक्ष का चुनाव गुप्त मतदान के द्वारा किया जाय ।"

मैंने यह प्रस्ताव रखा है, इस पर अब बहस होने दीजिये । नियम निलम्बित करने सम्बन्धी प्रस्ताव पेश करने का अधिकार केवल मंत्रियों को ही नहीं मिलना चाहिये । हम को भी प्रस्ताव रखने की इजाजत दीजिये। पिछली बार पब्लिक अकाउन्ट्स कमेटी के सम्बन्ध में श्री सत्य नारायण सिंह को यह अधिकार मिला था, फिर इस बार हम को क्यों नहीं मिल सकता ।

डा० राम मनोहर लोहिया (कन्नौज) : अध्यक्ष महोदय, फैसला देने के पहले आप और लोगों को भी सुन लीजिये । मुझे भी इजाजत दीजिये, मैं भी कुछ कहना चाहता हू । सब से पहले मुझे आपका ध्यान इस ओर खींचना है

मैं हंसने की कोशिश कर रहा हू लेकिन यह कोशिश ज्यादा देर नहीं चल पायेगी। यह खुद एक व्यवस्था का प्रश्न है तो व्यवस्था के प्रश्न पर व्यवस्था कैसे हो सकती है। (व्यवधान)

श्री राम सेवक यादव (बाराबंकी) : अध्यक्ष महोदय, यह उधर के लोग कायदे, कानून को जानते नहीं हैं व्यर्थ में इस तरह से शोर कर रहे हैं।

अध्यक्ष महोदय : माननीय सदस्य शान्ति रखें। मैं ने डा० राम मनोहर लोहिया

को बुलाया है इसलिए उन्हें बोलने दिया जाय। अन्य माननीय सदस्य शान्त रहें।

डा० राम मनोहर लोहिया अध्यक्ष महोदय, भारत के संविधान में राष्ट्रपति जी और इस लोकसभा के अध्यक्ष महोदय को विशेष स्थान दिया गया है। उन के चुनने के बारे में और उन को निकालने के बारे में दोनों के लिए एक विशेष नियम बनाया गया है। अब जैसे लोकसभा के अध्यक्ष को साधारण तौर से नहीं हटाया जा सकता, केवल एक वोट के आधिक्य से अध्यक्ष को नहीं हटाया जा सकता। उस में विशेष प्रणाली है। मुझे इस समय उस विशेष प्रणाली की ठीक ठीक याद नहीं आ रही है, दो तिहाई हो या दो तिहाई से कम हो, ऐसा कुछ नियम है। उस व्यवस्था में लोकसभा का अध्यक्ष एक विशेष अधिकार का स्थान रखता है और इसलिए उस का चुनाव ऐसे ही तरीकों से होना चाहिए कि जिस से भारत की जनता इस लोकसभा और सब को तसल्ली हो और लोग समझें कि उन्होंने अपने अन्त करण और आत्मा की आवाज के अनुसार वोट दिया है। अन्त करण और आत्मा के अनुसार वोट देना खुले ढंग से कभी सम्भव हो नहीं सकता है। बड़े बड़े जो अमरीका और यूरोप के जनतंत्र हैं वहां पर भी अगर खुला वोट छोड़ दिया जाता है तो कई तरह के प्रलोभन, कई तरह के अत्याचार, दबाव और चाप इत्यादि चीजें आ जाया करती हैं। भारत में जहां जनतंत्र की अभी शुरुआत हुई है जहां प्रलोभन, चाप और दबाव को राज्य करने का एक निश्चित और जरूरी अंग समझा जाता है वहां पर अध्यक्ष का चुनाव कभी भी खुले वोट से नहीं होना चाहिए क्योंकि अगर आप ऐसा करेंगे तो यहां न जाने कितने सदस्य अपने अन्त करण और आत्मा को दबा करके वोट डालेंगे खाली अपने दल की आज्ञा के अनुसार (व्यवधान)

कुछ माननीय सदस्य नो, नो।

डा० राम मनोहर लोहिया मैं हकीकत बयान कर रहा हूं इसलिए मेरा आप से निवेदन है कि उन सदस्यों को आप इस का मौका दीजिये कि वे गुप्त मतदान करके जो उन के अन्दर की आवाज है उस के अनुसार वह वोट दें और जो अध्यक्ष चुना जाय उस का सचमुच इस लोकसभा का बहुमत प्राप्त हो तभी जा कर के यहां का काम अच्छी तरह से चल सकेगा।

अध्यक्ष महोदय स्वतन्त्रता से पूर्व और उस के बाद में जिस प्रकार अध्यक्ष के चुनाव होते रहे हैं उन्हें मैं देखता रहा हूं। सदा प्रत्यक्ष मतदान हुआ है, गुप्त मतदान नहीं हुआ। ऐसी हालत में मैं श्री मधु लिमये के प्रस्ताव को यहां पर उपस्थित करने की अनुमति नहीं देता।

श्री मधु लिमये इसीलिए तो नियम को स्थगित करने की मांग की गई है।

Shri S. M. Banerjee: Sir, may I invite your kind attention to rule 388 which reads thus

> "Any member may, with the consent of the Speaker, move that any rule may be suspended in its application to a particular motion before the House and if the motion is carried the rule in question shall be suspended for the time being"

His first motion was that the particular rule may be suspended under rule 388, for which he has already given notice at 10 o'clock in the morning and which is admissible under the rules

अध्यक्ष महोदय माननीय सदस्य वही बात दुहरा रहे हैं जिसके विषय में मैं अभी कह चुका हूं। इस सबन्ध में नियम में स्पष्ट लिखा हुआ है

> "Any member may, with the consent of the Speaker ..."

[अध्यक्ष महोदय]

यह स्पष्ट कहा गया है इसलिए मैं श्री मधु लिमये के प्रस्ताव को प्रस्तुत करने की अनुमति नहीं दे रहा हूं।

Shri Surendranath Dwivedy: Sir, whatever might be your ruling, the motion was something different. The motion was for suspension of the rule. You have not put that to the vote of the House. The motion does not say whether the voting should be open or secret. Whatever might be the precedent, it is advisable to have secret voting at this stage. But the present motion is for suspension of the particular rule and you have to put it to the vote of the House.

अध्यक्ष महोदय : जहां तक नियम के सस्पैंशन का मामला है वहां तक स्पष्ट कहा गया है रूल 388 में यह दिया हुआ है :

> "Any member may, with the consent of the Speaker, move that any rule may be suspended in its application to a particular motion before the House and if the motion is carried the rule in question shall be suspended for the time being."

इस में स्पष्ट कहा गया है कि रूल के सस्पैंशन के सम्बन्ध में मेरी अनुज्ञा की आवश्यकता है। इसलिए मैं ने यह कह दिया कि यह यह जो कहा गया है—ऐनी मैम्बर मे विद दी कंसैंट आफ दी स्पीकर—तो मैं इस प्रस्ताव को यहां पर लाने के लिए अनुमति नहीं देता।

श्री मधु लिमये : क्यों नहीं दे रहे हैं? यह अच्छा आप प्रारम्भ कर रहे हैं कि मंत्री जी जब चाहेंगे तब नियम स्थगित करवाये और यदि कोई गैर सरकारी अथवा विरोधी सदस्य कहेगा तो नहीं। क्या चौथी लोकसभा इसी आधार पर चलने वाली है। मैं आप से यह जानना चाहता हूं?

Shri Randhir Singh (Rohtak) Sir, contempt of the House is being committed by the hon. Member. (व्यवधान)

अध्यक्ष महोदय : मैं जो कुछ कर रहा हूं वह नियम के अनुसार कर रहा हूं। जैसा मैं ने अभी कहा श्री मधु लिमये को प्रस्ताव उपस्थित करने की, जो कि सस्पैंशन आफ़ रूल के सम्बन्ध में है, मैं उसकी अनुमति नहीं दे रहा हूं और बिना मेरी अनुमति के इस प्रकार का कोई प्रस्ताव यहां पर उपस्थित नहीं किया जा सकता।

श्री शिव पूजन शास्त्री (बिक्रमगंज) : क्यों नहीं दे रहे हैं? आपसे प्रस्ताव बताया गया और वह प्रस्ताव पेश हुआ है। अब उस पर आपको मतदान लेना है यह बात दूसरी है कि वह मंजूर होता है कि नहीं। लेकिन आपने उसकी इजाजत दी है पेश करने के लिए तभी वह पेश हुआ है।

अध्यक्ष महोदय : मैं ने बिल्कुल इजाजत नहीं दी है पेश करने की। मैं ने सिर्फ उनसे यह कहा कि वह अपनी बात कह सकते है रूल 184 के मुताबिक। लेकिन मैं ने यह बिलकुल साफ़ कह दिया कि मैं उनको उस प्रस्ताव को उपस्थित करने की अनुमति नहीं दे रहा हूं और बिना मेरी अनुमति के वह प्रस्ताव उपस्थित नहीं किया जा सकता।

श्री मधु लिमये : ए दिन के लिए आप अध्यक्ष बने है फिर भी मनमानी कर रहे है।

अध्यक्ष महोदय : मैं ने आपसे कहा कि मैं कोई व्यवस्था नहीं दे रहा हूं। मैं कोई रूलिंग नहीं दे रहा हूं बल्कि जो अधिकार मुझे है कि मैं उस प्रस्ताव को पेश करने की अनुमति दूं या नहीं उस अधिकार का उपयोग कर मैं आपसे यह कह रहा हूं कि मैं उस प्रस्ताव को पेश करने की अनुमति नहीं दे रहा। (व्यवधान)

मैं अब पहला प्रस्ताव सभा के मतदान के लिए रखता हूं। प्रश्न यह है :—

> "कि श्री एम० संजीव रेड्डी को, जो इस सभा के सदस्य हैं, इस

सभा का अध्यक्ष चुना जाये।"

जो पक्ष में हों वे "हां" कहेंगे। जो विरुद्ध हों वे "ना" कहेंगे। (व्यवधान)

Shri Surendranath Dwivedy: Sir, before you put it to the vote of the House I wish to make an appeal to you. We have heard your ruling. It is all right, it has been done on a previous occasion and you have gone by precedent. But there is no harm if we create a new precedent. The Speaker occupies a position, as you will realise, where he is the custodian of the House. Now a party-man is sought to be made the Speaker. If open voting is done, it will be known to all persons who have voted against the particular candidate and when he becomes the Speaker he may—I hope he will not—be prejudiced against those particular Members. So it is very much necessary to have the healthy convention to give the Members an opportunity to cast their votes in secret. I do not think there will be any harm if we do that. Therefore, I would appeal to you, and I would also request the Congress Party, to accept this suggestion and let us have secret voting on this occasion.

Shri A. K. Gopalan: This is a very bad beginning. I would request you not to begin like this. They have got the majority and they can reject any motion. We do not mind it. But, let them not behave like this. It has to be put to the vote. Otherwise, this will be a very bad beginning. On the very first day we should not begin like this. So, I would request you to see that the motion is put to the vote. If the motion is rejected by a majority of the members we will agree to that rejection. But if the motion is not even put to the vote, it is not a very good beginning for this Parliament.

श्री अटल बिहारी वाजपेयी : (बलरामपुर) : अध्यक्ष महोदय, नियमों के अनुसार आपको इस बात का अधिकार प्राप्त है कि आप श्री मधु लिमये को नियमों में संशोधन करने सम्बन्धी प्रस्ताव पेश करने की इजाजत दें अथवा नहीं। यह अधिकार आपको प्राप्त है, और इस अधिकार का आपने उपयोग भी किया है। इसके लिये आपने पुरानी परम्पराओं का हवाला दिया है। मैं भी चाहता हूं कि इस सदन में परम्परायें चले, स्वस्थ परंम्परायें डाली जाये। लेकिन मैं बडे कष्ट के साथ आपसे निवेदन करना चाहूंगा कि जिस तरह से अध्यक्ष पद के लिए एक नाम आया है, और जिस तरप से दूसरा नाम आया है कांग्रेस दल की ओर से, उससे स्वस्थ परम्परा डालने के लिए कांग्रेस दल उत्सुक है इस का सबूत नही मिलता।

अध्यक्ष महोदय : उन का नाम यहा पर उपस्थित नही किया गया। उन के प्रस्तावक नही थे, इसलिये नाम पर आपत्ति नही की जा सकती।

श्री अटल बिहारी वाजपेयी . मैं आपत्ति नही कर रहा हू। लेकिन इस बात से कोई इनकार नही कर सकता कि इस आर्डर पेपर पर दो कांग्रेसजनो के नाम लिखे हुए हैं।

अध्यक्ष महोदय . किसी कागज पर दस नाम लिखे जा सकते हैं, मुझसे इससे कोई मतलब नही है। प्रस्ताव को उपस्थित करने के लिए जो प्रस्तावक थे मैं ने उन को बुलाया, लेकिन वे उपस्थित नही थे, इसलिए एक ही नाम श्री सर्जन रेड्डी का रक्खा गया।

श्री अटल बिहारी वाजपेयी . इसीलिये इस मांग में बल पैदा हो गया है कि आप मतदान गुप्त रीति से करायें। यह कोई अनुचित माग नहीं है, और अगर कांग्रेस दल को अपने दल के किसी व्यक्ति पर कोई सन्देह नही है तो वह गुप्त मतदान के लिये तैयार क्यों नही है।

Shri Randhir Singh: How can you allow this discussion when voting is going on?

एक माननीय सदस्य . क्या उचित है कि बीच में व्यवस्था का प्रश्न उठाया जाये ?

Shri Krishna Kumar Chatterjee: Sir, I rise on a point of order. Can the ruling of the Chair be discussed like this? When a ruling has been given by the Chair, can it be discussed? That is my point and I want your ruling on my point of order.

श्री मणिभाई जे० पटेल (दमोह) . सभापति की व्यवस्था के बाद यदि विरोधी पार्टिया यह प्रश्न दस बार उठाती हैं तो आप कब तक इसकी इजाजत देंगे, यह मैं पूछना चाहता हू । एक बार माननीय अध्यक्ष की व्यवस्था हो चुकी है, इस बारे में निर्णय हो चुका और निर्णय होने के बाद आपने खुलासा कर दिया । उसके बाद आप कितना समय इसके लिये देंगे और कितनी बार इजाजत देंगे ।

श्री अब्दुल बानी (गुड़गाव) . अगर आप गाधी जी के सच्चे चेले है तो आपको इस बात को छोड देना चाहिये और गाधी जी की बात माननी चाहिये । आप एक पार्टी के हैं । आप फैसला न दीजिये, आप किसी ऐसे आदमी को जो निष्पक्ष हो बिठाइये, ताकि इस बात के साथ इन्साफ हो सके । मै उम्मीद करता हू कि एक गाधीवादी होने के नाते आप इसको महसूस करेंगे कि अपोजीशन के साथ बेइन्साफी नही होनी चाहिये । आप यहा ऐसे आदमी को बिठलाइये जो निष्पक्ष हो ताकि वह सुन सके कि हम क्या कहते हैं ।

श्री मधु लिमये : मेरी व्यवस्था का तीसरा प्रश्न मतदान के पूर्व बहस कराने के सम्बन्ध में है । हमारे जो नियम है उन में .....

डा० महादेव प्रसाद (महाराजगंज) : मेरा एक व्यवस्था का प्रश्न इसके उठाने के सम्बन्ध में है .....

अध्यक्ष महोदय : वही प्रश्न बार-बार घूम-घूम कर आता है, मतदान के सम्बन्ध मे । पहली बात है कि इस रूल को सस्पेंड करने की मैं अनुमति नही दे रहा हू । यह मैंने स्पष्ट कह दिया है । चूकि मैं रूल को सस्पेंड नही कर रहा हू इसलिये गुप्त मतदान का प्रश्न उपस्थित नही होता । और जो भी बातें मुझे सुननी थी, मैं ने उनको सुन लिया है । चूकि मैं अनुमति नही दे रहा हूं इसलिये हमारे सामने यही बात रह जाती है कि मै प्रस्ताव आप के सामने मतदान के लिए उपस्थित करूं ।

श्री मधु लिमये मै मतदान के बारे मे नही कह रहा हू । मै एक मिनट मे अपनी बात समाप्त कर रहा हूं । मेरा प्रश्न मतदान के सम्बन्ध मे नही है । जब कभी अध्यक्ष पद के लिये एक से अधिक उम्मीदवार .... (व्यवधान)

अध्यक्ष महोदय माननीयय सदस्य शान्त रहे ।

श्री मधु लिमये : जब अध्यक्ष पद के लिये एक से अधिक उम्मीदवार होते है तो इंग्लैंड मे यह प्रणाली है कि बहस हो, और हमारे नियमो में कोई भी वाक्य ऐसा नही जिस से इस बहस पर पाबन्दी हो । इसलिये मैं यह व्यवस्था का प्रश्न रख रहा हूं । इस सम्बन्ध मे मेज पार्लियामैन्ट्री प्रैक्टिस मे पृष्ठ 284 पर साफ लिखा हुआ है कि :

> "If another Member be proposed, a similar motion is made and seconded in regard to him; and both the candidates address themselves to the House."

इस लिये मेरी पहली मांग है कि श्री संजीव रेड्डी साहब भी यहां आकर वह अध्यक्ष पद के लिये कैसे लायक हैं यह सारे सदन को बतलायें .. (व्यवधान) अब यह सारे लोग क्यों खड़े हैं ।

अध्यक्ष महोदय : सब लोग बैठ जावें ।

Shri Krishna Kumar Chatterjee: He is monopolizing the House.

Shri Randhir Singh: He should not be allowed to speak (*Interruption*)

श्री मधु लिमये इस के बाद हमारे उम्मीदवार भी सदन के सामने आयेंगे। आगे चल कर यह कहा गया है कि

> "A debate ensues in relation to the claims of each candidate, in which the Clerk continues to act as presiding officer"

अब क्या मैं यह समझूं कि आज से यह किताब खत्म हुई। यह कह दीजिये। फिर उसके बाद ससदीय प्रणाली, शोभा, प्रतिष्टा, यह बातें किसी के मुह से सुनने के लिये मैं तैयार नही हू। यदि आप ससदीय प्रणाली पर जाते है तो यह बिलकुल साफ है मेज पार्लियामेन्ट्री प्रैक्टिस के अनुसार है कि श्री सजीव रेड्डी अपने को लायक साबित करे। हमारे उम्मीदवार तैयार हैं अपने को लायक साबित करने के लिये। दूसरे लोग भी करें।

अध्यक्ष महोदय जहा तक हमारा सम्बन्ध है स्वतन्त्रता के बाद हम ने अपने नियम बनाये हैं हम ने अपनी परम्पराये स्थापित की हैं, और इस प्रकार की कोई हमारी कोई परम्परा या नियम नही है जैसा श्री लिमये कह रहे हैं। इस लिये हम अपनी परम्पराओ के अनुसार चलते है। हमारी परम्पराओ मे इस प्रकार की कोई परम्परा नही है कि सब उम्मीदवारो को खडे हो कर उन मे क्या काबिलियत है इसका इजहार करना चाहिये। इस लिये जो पहला प्रस्ताव है उस को मैं आप के सामने रख रहा हू।

श्री राम सेवक यादव : नई प्रणाली प्रारम्भ होनी चाहिये. (*व्यवधान*)

श्री मधु लिमये : नई और अच्छी।

डा० राम मनोहर लोहिया : हमारी पुरानी परम्पराए अगर किसी चीज के लिये बाधक हो, किसी चीज को मना करे तब उस को आप यहा मत शुरू कीजिये। लेकिन पुरानी परम्पराओ मे कोई ऐसी बात नही है जिस से आज को इस नई प्रणाली को शुरु न किया जा सकें। अगर पुरानी परम्पराये बाधक होती हैं तब आप अलबत्ता इस नर्क को दे सकते हैं। लेकिन यह प्रणाली आज आपके सामने रक्खी गई है उस के ऊपर आप खुद अलग ढग से विचार करे पुरानी परम्परा अगर कोई खत्म करना चाहता है और आप कह देते हैं कि यह नही हो सकता है तब बात अलग है लेकिन जो पुरानी परम्पराये हैं वे तो खाली आपको यह बताती है कि अब तक एक प्रणाली का इस्तेमाल किया गया है। उस एक प्रणाली मे यह कही नही कहा गया है कि किसी दूसरी प्रणाली का इस्तेमाल हो ही नही सकता है। यह दूसरी प्रणाली आपके सामने आ गई है। इसलिये मैं आपके अन्त करण और आपकी आत्मा से अपील करना चाहता हू कि आप इस पर जरूर विचार करे। आप अपने दल के सदस्यो को अपनी आत्मा मे कुछ भी जगह दे —अगर देना चाहते हैं तो —लेकिन इस पर आप जरूर विचार करे। वर्ना वही सचेतक के हिसाब से यह काम चल जाएगा।

श्री राम सेवक यादव : हम आशा करेगे कि आप जैसे व्यक्ति द्वारा कुछ नई परम्पराए डाली जाएगी, स्वस्थ जनतत्रीय परम्परा डाली जाएगी। मैंने कई बार सदन मे सुना है और जब जब हुआ है अध्यक्ष महोदय की ओर से और उस ओर बैठे हुए सदस्यो की ओर से मेज पार्लियामेट्री प्रैक्टिस के उद्धरण दिये गये हैं। मेज पार्लियामैंटरी प्रैक्टिस से हमारे लिमये साहब ने भी उद्धरण प्रस्तुत किया है कि यदि इस तरह की स्थिति हो तो दोनो उम्मीदवार सदन के सामने आयें और अपनी बात रखें। मैं समझता हू कि इस चीज को स्वीकार कर लिया जाना चाहिये।

[श्री राम सेवक यादव]

जहां तक हमारे नियमों का सम्बन्ध है, हमारी नियमावली का प्रश्न है, उस में कहीं कोई बाधा नहीं है, इस प्रकार का कोई नियम नहीं है कि जो इस परम्परा को आज अगर हम लागू करना चाहें तो हमें ऐसा करने से रोकता हो। इस वास्ते हमें चाहिये कि हम स्वस्थ परम्परा डालें। आखिरकार कांग्रेस वाले क्यों परेशान हैं? बहुमत इनका है। उसके बल पर ये जो चाहें करा सकते हैं। लेकिन स्वस्थ परम्परा यदि कोई स्थापित करना चाहता है तो उस में ये क्यों बाधा डालते हैं, यह मेरी समझ में नहीं आता है। डीसेंसी और डेकोरम के नाम पर न जाने क्या क्या बातें कहीं गई हैं। आज स्वस्थ परम्परा डालने की बात है। इसको क्यों मानने के लिए ये तैयार नहीं हैं, समझ में आने वाली बात नहीं है चतुर्थ लोक सभा की शुरुआत उस तरह से नहीं होनी चाहिये जिस तरह से होने जा रही है, स्वस्थ्य परम्परा, जनतंत्रीय परम्परा डाल कर इसकी शुरुआत होनी चाहिये।

श्री अब्दुल गनी: मैं अर्ज करना चाहता हूं कि आप इस नेक रस्म को डालें। श्री संजीव रेड्डी जो कांग्रेस के प्रधान भी रह चुके हैं और एक माने हुए सदस्य हैं, वह आ कर अपने विचार रखें कि किस तरह से वह इसको चलायेंगे, कैसे वह अपने को इस काबिल बनायेंगे कि वह सारे हाउस का एतमाद—अपोजीशन का भी और आफिशल पार्टी का भी—ले सकें। हो सकता है कि हमारे नेता जो अपोजीशन के बैठे हुए हैं वे सब के सब उनके हमख्याल हो जाएं और कहें कि श्री संजीव रेड्डी ही प्रधान पद सम्भालें। मेरी दरख्वास्त है कि आप उनको मौका दीजिये। यह भी हो सकता है कि विश्वनाथन जी की बात सुन कर इन्दिरा जी के दिमाग में यह बात आ जाए कि इनको बनना चाहिये, यह अच्छी तरह से कार्रवाई को चला सकेंगे। मैं समझता हूं कि यह बड़ी मुबारिक बात होगी कि आप के सहर में यह चीज हो जाए। श्री विट्ठल भाई पटेल जब यहां प्रधान पद पर थे तब उन्होंने ऐसी बातें चलाई थीं जो देश के हित में थीं जिन के देश का वकार बढ़ा था। मैं समझता हूं कि मेरे भाई जो इस वक्त प्रधान बन कर बैठे हुए हैं, जो गांधीवादी हैं और जिन की जिन्दगी सारे मुल्क के सामने है, इस चीज का साथ देंगे। अगर उनकी बातों को सुन कर कोई अपनी राय बदल सकें तो हाउस का कोई नुकसान नहीं होगा। अगर संजीव रेड्डी साहब महसूस करते हैं कि वह इस काबिल नहीं हैं, उनको पार्टी जबर्दस्ती इस पद पर बिठा रही है, और वह समझते हैं कि उनको नहीं आना चाहिये तो उनको कह देना चाहिये कि मेरी कोई इच्छा नहीं है, मैं इन्साफ नहीं कर सकूंगा, मैं पार्टी से ऊपर नहीं उठ सकूंगा, मैं अपोजीशन को सम्भाल नहीं सकूंगा और वैसी सूरत में विश्वनाथन जी को मौका दीजिये कि वह यकीन दिलायें कि वह पार्टी बाजी से ऊपर उठकर काम करेंगे। आप से मेरी प्रार्थना है कि गांधीवादी होने के नाते आप इस हमारी प्रार्थना को स्वीकार कर लें।

Shri P. Ramamurti (Madurai): The procedure that you are adopting places the members of this House in a difficult position. After all, many of us may not know who this Sanjiva Reddy or who this Tenneti Viswanathan is. (*Interruptions*). After all, many members who have been elected and who do not come from anywhere near the place of Mr. Sanjiva Reddy or Mr. Tenneti Viswanathan may not know who these people are. Therefore, we are placed in a very embarrassing position with regard to voting. After all, the election is to the office of the Speaker; the Speaker's job is a very important job. Therefore, every member has got to exercise his vote after understanding the implications of that; the members should be given an opportunity to exercise their vote after understanding the implications

and after knowing the qualifications of every member who wants to stand for Speakership. (*Interruptions*). This is not treated as a normal election. If it is a normal election, secret ballot and all those things will be there, but here is a motion, and on a motion it is certainly open to every member to express his view with regard to a particular motion as to why he wants the other members of the House do support him and to reject the other motion. Therefore, in order to give the opportunity to every member to exercise his right in a proper way, in an efficient way, in order to see that the dignity of the House is protected hereafter, during the next five years—it is absolutely necessary that every member should be given that opportunity—it is absolutely essential for the two candidates themselves to address this House and tell us what they are (*Interruptions*). That itself will give the members an opportunity to know the capacity of these two candidates and to find out whether they are fit enough to hold this august office.

एक माननीय सदस्य : हमें भी बोलने दिया जाए। एक उधर से और एक इधर से आप बुलायें। आप उधर से बुलाते जा रहे हैं।

अध्यक्ष महोदय : मैंने बनर्जी साहब को बुलाया है। आप बैठ जायें। आपको भी बोलने का मैं अवसर दूंगा।

Shri S M. Banerjee: I fully support Shri Madhu Limaye that a healthy convention should be followed. In this House we generally follow the conventions of the House of Commons, and this particular convention was read out by him. I fail to understand this: why should Mr. Sanjiva Reddy, who is the prospective candidate of the ruling Party for Speakership, not face this House which he has to face if he is unfortunately elected for five years? (*Interruptions*). I only want to know who is this Sanjiva Reddy. I was a member of this House. In this House I have discussed the conduct of one Sanjiva Reddy who was in the Congress and who did not have a clean slate. I want to know whether he is the same Sanjiva Reddy and in that case, I would not like to vote for him. So I want to request you to create a healthy convention in this House and allow both the candidates to appear before this august House and say something about themselves.

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): It will not be proper for us to make reflections on those who are to be elected Is it proper for this House to make reflections against them?

Shri S. M. Banerjee: What reflection?

Shri Morarji Desai: It was just now said. I do not want to repeat those arguments because that will be repeating the reflection. I do not think that it will be conducive to the high office or to the dignity of the high office if these two gentlemen have to come here and speak about themselves and then a debate ensues on them and all sorts of things are said This is not inkeeping with our practice in any case Therefore, I am raising this point of order in this way that we cannot go on having this debate when it has already been disallowed by the Speaker.

12.00 hrs.

अध्यक्ष महोदय : श्री मोरारजी देसाई ने अपने व्यवस्था के प्रश्न में जो विचार प्रकट किया है, मैं उस से बिल्कुल सहमत हूं और मैं समझता हूं कि इस प्रकार का कोई वाद-विवाद यहां होना ठीक नहीं है। इस लिए मैंने उस प्रस्ताव को उपस्थित करने की अनुमति नहीं दी और इस सम्बन्ध में मैंने उन परम्पराओं का जिक्र किया, जो इस सदन में प्रचलित रही हैं। मैं इस बात को उचित नहीं समझता कि श्री संजीव रेड्डी और श्री विश्वनाथन यहां पर

[अध्यक्ष महोदय]

अपनी अपनी योग्यताओं के सम्बन्ध में बयान दें। इतने पर भी चूंकि सदन पहली बार समवेत हो रहा है, इसलिए मैं ने यहां पर अधिक से अधिक सदस्यों को बोलने की अनुमति दी, यद्यपि उस की आवश्यकता नहीं थी।

अब चूंकि काफी वाद-विवाद हो चुका है, इस लिए मैं नियम के अनुसार पहला प्रस्ताव सदन के मतदान के लिए उपस्थित करता हूं।

प्रश्न यह है —

"कि श्री एन० संजीव रेड्डी का, जो इस सभा के सदस्य हैं, इस सभा का अध्यक्ष चुना जाये।"

गोष्ठी-कक्षों को खाली किया जाये।

अब मैं आप को वह प्रणाली बताता हूं, जिसके अनुसार मतदान होगा। चूंकि माननीय सदस्यों के नाम उन की सीटों पर नहीं लिखे गए हैं, इस लिए यन्त्र के द्वारा मतदान करना सम्भव नहीं है। प्रणाली यह है कि सदस्यों को उन के मत रिकार्ड करने के लिए "हां" अथवा "ना" की छपी पर्चियों में से, जो भी लेना चाहेंगे, उन के स्थान पर दी जायेंगी। इन पर्चियों पर सदस्य, पर्ची फार्म पर निश्चित स्थानों पर, अपने हस्ताक्षरों के नीचे अपने नाम साफ साफ लिख कर अपने मत रिकार्ड करेंगे। अपना मत रिकार्ड करने के तुरन्त पश्चात प्रत्येक सदस्य अपनी पर्ची को स्वयं अथवा उस मत-विभाजन क्लर्क के जरिये, जो पर्चियां देने के पश्चात उन के स्थान पर जायेगा, सभा-पटल के निकट बैठे अधिकारियों को देगा।

श्री मधु लिमये: यह नियम के विपरीत है।

Mr. Speaker: Members will now be supplied at their seats with 'Ayes' or 'Noes' printed slips according to their choice for recording their votes. On these slips members will record their votes by writing their names legibly below their signatures at the places specified on the slip form Immediately after recording his vote, each member should pass on his slip either by himself or through the Division clerk who will call upon his seat after distribution of the slips, to the officers at the Table

The Lok Sabha divided

Division No I] AYES [12 39 hrs.

Achal Singh, Shri
Agadi, Shri S A
Ahirwar, Shri Nathu Ram
Aga, Shri Ahmad
Ahmad, Dr. I
Ahmed, Shri F A
Anjanappa, Shri B
Ankineedu, Shri
Anthony, Shri Frank
Arumugam, Shri R. S
Asgar Husain, Shri
Avdhesh Chandra Singh, Shri
Azad, Shri Bhagwat Jha
Baijnath Singh, Shri
Bajaj, Shri Kamalnayan
Bajpai, Shri Shashibhushan
Bajpai, Shri Vidya Dhar
Barrow, Shri
Barua, Shri Bedabrata
Barua, Shri R
Barupal, Shri P L
Baswant, Shri
Besra, Shri S C
Bhagat, Shri B R
Bhagavati, Shri
Bhakt Darshan Shri
Bhandare, Shri R D
Bhanu Prakash Singh, Shri
Bhargava, Shri B N
Bhattacharyya, Shri C K
Bhola Nath, Shri
Bist, Shri J B S
Bohra, Shri Onkarlal
Brahm Prakash, Shri
Buta Singh, Shri
Chanda, Shri Anil K
Chanda, Shrimati Jyotsna
Chandrika Prasad, Shri
Chatterji, Shri Krishna Kumar
Chaturvedi Shri R L
Chaudhary Shri Nitiraj Singh
Chavan, Shri D R
Chavan, Shri Y B
Chhatrapati, Shrimati Vijamala
Choudhury, Shri J, K.
Choudhury, Shri Valmiki
Dalbir Singh, Shri
Damani, Shri S R
Das, Shri N T
Deoghare, Shri N R.
Desai, Shri Morarji
Deshmukh, Shri B D
Deshmukh, Shri K. G
Deshmukh, Shri Shivajirao S
Devinder Singh, Shri
Dhillon, Shri G. S.
Dhuleshwar Meena, Shri

Dinesh Singh, Shri
Dixit, Shri G. C.
Ering, Shri D.
Gajraj Singh Rao, Shri
Gandhi, Shrimati Indira
Ganesh, Shri K. R.
Ganpat Sahai, Shri
Gautam, Shri C. D.
Gavit, Shri Tukaram
Ghansara Singh, Shri
Ghosh, Shri Bimalkanti
Ghosh, Shri P. K.
Ghosh, Shri Parimal
Gupta, Shri Lakhanlal
Gupta, Shri Ram Kishan
Hajarnawis, Shri
Hanumanthaiya, Shri
Hari Krishna, Shri
Hazarika, Shri J. N.
Hem Raj, Shri
Himatsingka, Shri
Hiril, Shri
Iqbal Singh, Shri
Jadhav, Shri Tulshidas
Jadhav, Shri V. N.
Jagwaiah, Shri K.
Jagjiwan Ram, Shri
Jamir, Shri S. C.
Kahandole, Shri
Kamble, Shri
Kamla Kumari, Shrimati
Kasture, Shri A. S.
Katham, Shri B. N.
Kavade, Shri B. R.
Kedaria, Shri C. M.
Keshri, Shri Sitaram
Khadilkar, Shri
Khan, Shri M. A
Khanna, Shri P. K.
Kinder Lal, Shri
Kirit, Shri Manikya
Kotoki, Shri Liladhar
Kripalani, Shrimati Sucheta
Krishna, Shri M. R.
Krishnan, Shri G. Y.
Krishnappa, Shri M. V.
Kureel, Shri B. N.
Kushok Bakula, Shri
Lakshmikantamma, Shrimati
Lalit Sen, Shri
Laskar, Shri N. R.
Laxmi Bai, Shrimati
Lutfal Haque, Shri
Madho Ram, Shri
Mahadeva Prasad, Dr.
Maharaj Singh, Shri
Mahida, Shri Narendra Singh
Mahishi, Dr. Sarojini
Malhotra, Shri Inderjit
Mallanaiyappa, Shri
Mandal, Shri Yamuna Prasad
Mane, Shri Shankarrao
Marandi, Shri
Masuria Din, Shri
Mehta, Shri Asoka
Melkote, Dr.
Menon, Shri Govinda
Minimata, Shrimati Agan Dass Guru
Mirza, Shri Bakar Ali
Mishra, Shri Bibhuti
Mishra, Shri G. R.
Mohammad Yusuf, Shri
Mohsin, Shri
Mohinder Kaur, Shrimati
Mondal, Shri J. K.
Mondal, Dr. P.
Mrityunjay Prasad, Shri
Mudrika Singh, Shri
Mukerjee, Shrimati Sharda
Mukne, Shri Yeshwantrao
Murthi, Shri B. S.
Murti, Shri M. S.
Nageshwar, Shri
Naghnoor, Shri M. N.
Nahata, Shri Amrit
Naidu, Shri Chengalraya
Nanda, Shri
Nayar, Dr. Sushila
Nesamony, Shri
Oraon, Shri Kartik
Padmavati Devi, Shrimati
Padadia, Shri
Pandey, Shri K.N.
Pandey, Shri Vishwa Nath
Pandit, Shrimati Vijaya Lakshmi
Panigrahi, Shri Chintamani
Pant, Shri K.C.
Parmer, Shri Bhaljibhai
Partap Singh, Shri
Parthasarathy, Shri
Patel, Shri Manibhai J
Patel, Shri Manubhai
Patel, Shri N. N.
Patil, Shri A. V.
Patil, Shri C. A.
Patil, Shri Deorao
Patil, Shri S. B.
Patil, Shri S. D.
Patil, Shri T. A.
Poonacha, Shri C. M.
Pradhani, Shri K.
Pramanik, Shri J. N.
Prasad, Shri Y. A.
Qureshi, Shri Shaffi
Radhabai, Shrimati B. K.
Raghu Ramaiah, Shri
Raj Deo Singh, Shri
Rajani Gandha, Kumari
Rajasekharan, Shri
Raju, Shri D. B.
Raju, Shri D. S.
Ram Dhani Das, Shri
Ram Kishan, Shri
Ram Subhag Singh, Dr.
Ram, Shri T.
Ram Dhan, Shri
Ram Sewak, Shri
Ram Swarup, Shri
Ramesh Chandra, Shri
Rampur Mahadevappa, Shri
Ramshekhar Prasad Singh, Shri
Rana, Shri M. B.
Randhir Singh, Shri
Rane, Shri
Rao, Shri Jagannath
Rao, Dr. K. L.
Rao, Shri K. Narayana
Rao, Shri Muthyal
Rao, Shri J. Ramapathi
Rao, Shri Rameshwar
Rao, Shri Thirumala
Rao, Dr. V.K.R.V.
Raut, Shri Bhola
Reddi, Shri G. S.
Reddy, Shri Ganga
Reddy, Shri P. Anthony
Reddy, Shri R. D.
Reddy, Shri N. Sanjiva
Reddy, Shri Surendar
Rohatgi, Shrimati Sushila
Roy, Shri Bishwanath
Roy, Shri Chittaranjan
Roy, Shrimati Uma
Sadhu Ram, Shri
Saha, Shri S.K.
Saigal, Shri A. S.
Saleem, Shri M.Y.
Salve, Shri N.K.
Sambasivam, Shri
Sanghi, Shri N.K.
Sanji Rupji, Shri
Sankata Prasad, Dr.
Sant Bux Singh, Shri
Sarma, Shri A.T.
Savitri Shyam, Shrimati
Sayyad Ali, Shri
Sen, Shri Dwaipayan
Sen, Shri P.G.
Sethi, Shri P. C.
Seturamaiah, Shri N.
Shah, Shrimati Jayaben
Shah, Shri Manabendra
Shah, Shri Shantilal
Shambhu Nath, Shri
Shankaranand, Shri
Sharma, Shri D. C.
Shashi Ranjan, Shri
Shastri Shri B.N.
Shastri, Shri Ramanand
Sheo Narain, Shri
Sher Singh, Prof.
Sheth, Shri T. M.
Shinde, Shri Annasahib
Shiv Chandrika Prasad, Shri
Shivananjappa, Shri
Shukla, Shri S. N.
Shukla, Shri Vidya Charan
Siddayya, Shri

Sidheshwar Prasad, Shri
Singh, Shri D. N.
Singh, Shri D. V.
Sinha, Shri R. K.
Sinha, Shri Satya Narayan
Sinha, Shrimati Tarkeshwari
Snatak, Shri Nar Deo
Solanki, Shri S. M.
Sonar, Shri A. G.
Sonavane, Shri
Sundaranam, Shri M.
Sundar Lal, Shri J.
Sunder Lal, Shri
Supakar, Shri Sradhakar
Surendra Pal Singh, Shri
Suryanarayana, Shri K.
Swamy, Shri G Venkat
Swaran Singh, Shri
Tamaskar, Shri
Tarodekar, Shri V. B.
Tiwary, Shri D. N.
Tiwary, Shri K N
Tripathi, Shri K. D.
Tula Ram, Shri
Tulsidas, Shri
Uikey, Shri M. G.
Ulaka, Shri Ramachandra
Veerappa, Shri Ramachandra
Venkatasubbaiah, Shri P.
Verma, Shri Balgovind
Verma, Shri P. C.
Yadab, Shri N. P.
Yadav, Shri Chandra Jeet

NOES

Abdul Gani, Shri
Abraham, Shri K. M.
Adichan, Shri P. C.
Ahmed, Shri J.
Amat, Shri D.
Amersey, Shri M.
Amin, Prof. R K.
Amin, Shri Ramchandra J.
Anbazhagan, Shri
Anbuzhezhian, Shri
Anirudhan, Shri K.
Atam Das, Shri
Badrudduja, Shri
Banerjee, Shri S N
Barua, Shri Hem
Basi, Shri S. S.
Basu, Shri Jyotirmoy
Basu, Dr Maitreyea
Behara, Shri Baidhar
Berwa, Shri Onkar Lal
Bhadoria, Shri Arjun Singh
Bhagaban Das, Shri
Bharat Singh, Shri
Bharti, Shri Maharaj Singh
Birla, Shri R. K
Biswas, Shri J M
Bramhanandji, Shri
Brij Bhushan Lal, Shri
Brij Raj Singh--Kotah, Shri
Brijendra Singh, Shri
Chakrapani, Shri C. K.
Chandra Shekhar Singh, Shri
Chatterjee, Shri H. P.
Chatterjee, Shri N. C.
Chaudhuri, Shri Tridib Kumar
Chittybabu, Shri C.
Chowdhury, Shri B.K. Das
Dandeker, Shri N.
Dange, Shri S. A.
Deiveekan, Shri
Deo, Shri K.P. Singh
Deo, Shri P. K.
Deo, Shri R.R. Singh
Desai, Shri C. C.
Desai, Shri Dinkar
Devgun, Shri Hardayal
Dhandapani, Shri
Dhirendranath, Shri
Digvijai Nath, Mahant
Dipa, Shri A
Dwivedy, Shri Surendranath
Esthose, Shri P. P.
Ghosh, Shri Ganesh
Girraj Saran Singh, Shri
Goel, Shri Shri Chand
Gopalan, Shri A. K.
Gopalan, Shri P.
Gopalan, Shrimati Suseela
Gopalan, Shri D S
Gounder, Shri C Muthusamy
Goundar, Shri Muthu
Gowd, Shri Gadilingana
Gowda, Shri M H.
Gowder, Shri Nanja
Guha, Prof Samar
Gupta, Shri Indrajit
Gupta, Shri Kanwarlal
Haldar, Shri K
Jageshwar, Shri
Jai Bahadur Singh, Shri
Jamna Lal, Shri
Janardhanan, Shri C
Jena, Shri D D
Jha, Shri Bhogendra
Jha, Shri S C
Joshi, Shri Jagannath Rao
Joshi, Shri S.M
Kachhavaiya, Shri Hukam Chand
Kalita, Shri Dhireswar
Kamalanathan, Shri
Kameshwar Singh, Shri
Kandappan, Shri S.
Kapoor, Shri Lakhan Lal
Karni Singh, Dr
Kaushik, Shri K.M.
Kedar Paswan, Shri
Khan, Shri Ajmal
Khan, Shri Ghayoor Ali
Khan, Shri Latafat Ali
Khan, Shri Zulfiquar Ali
Kikar Singh, Shri
Kiruttinan, Shri
Kisku, Shri A. K.
Kothari, Shri S. S.
Krishnamoorthi, Shri V.
Kuchelar, Shri G.
Kundu, Shri S.
Kunte, Shri Dattatraya
Kushwah, Shri V S.
Lakkappa, Shri K
Limaye, Shri Madhu
Lobo Prabhu, Shri
Lohia, Dr Ram Manohar
Madhok, Shri Bal Raj
Madhukar, Shri K.M
Maity, Shri S N.
Majhi, Shri M
Mandal, Shri B. P
Mangalathumadom, Shri
Manoharan, Shri
Marandi, Shri
Mayavan, Shri
Meetha Lal, Shri
Meghchandra, Shri N
Menon, Shri V V.
Misra, Shri Srinibas
Modak, Shri B K
Mody, Shri Piloo
Mohamed Imam, Shri
Mohammad Ismail, Shri
Mohan Swarup, Shri
Molahu, Shri
Mukerjee, Shri H N
Mulla, Shri A N
Naidu, Shri Ramabadra
Naik, Shri G C.
Naik, Shri R. V
Nair, Shri N. Sreekantan
Nair, Shri Vasudevan
Nambiar, Shri
Narayanan, Shri
Nayanar, Shri E K
Nayar, Shri K. K.
Nayar, Shrimati Shakuntala
Nihal, Shri
Nirlep Kaur, Shrimati
Onkar Singh, Shri
Padanatha, Shri Muhammed S.
Pandey, Shri Sarjoo
Parmar, Shri D. R.
Patel, Shri Rabusao

Patel, Shri J. H.
Patel, Shri Pashabhai
Patil, Shri N. R.
Patodia, Shri D. N.
Puri, Dr. Surya Prakash
Rai, Shri Charanjeet
Rajaram, Shri
Ram Singh, Shri
Ram Charan, Shri
Ram Gopal, Shri
Ramamoorthy, Shri P.
Ramamurti, Shri P.
Ramani, Shri K.
Ramji Ram, Shri
Ranjeet Singh, Shri
Rasu, Shri Durai
Ray, Shri Rabi
Reddy, Shri Eswara
Saboo, Shri Shrigopal
Samanta, Shri S. C.
Sambandhan, Shri S.K.
Sambhali, Shri Ishaq
Saminathan, Shri
Santosham, Shri
Satya Narain Singh, Shri
Sen, Shri Deven
Sen, Dr. Ranen
Seshiyan, Shri
Shah, Shri T.P.
Shah, Shri Virendra Kumar J.
Sharda Nand, Shri
Sharma, Shri B. S.
Sharma, Shri N. S.
Sharm, Shri Ram Avtar
Sharma, Shri Yajna Datt
Sharma, Shri Yogendra
Shastri, Shri Prakash Vir
Shastri, Shri R.
Shastri, Shri Ragbuvir Singh
Shastri, Shri Shiv Kumar
Shastry, Shri Sheopujan
Shiv Charan Lal, Shri
Shivappa, Shri N.
Singh, Shri J. B.
Sivasankaran, Shri
Solanki, Shri P. N.
Somani, Shri N. K.
Sondhi, Shri M. L.
Sreedharan, Shri A.
Sriraj Dhrangadhra, Shri
Subravelu, Shri
Suraj Bhan, Shri
Tapuriah, Shri S. K.
Thakur, Shri Gunanand
Thakur, Shri P. R.
Tyagi, Shri C.P.
Umanath, Shri
Vajpayee, Shri A. B.
Vidyarthi, Shri R. S.
Viswambharan, Shri P.
Viswanathan, Shri G.
Viswanatham, Shri Tenneti
Xavier, Shri S.
Yadav, Shri Ram Sevak
Yajnik, Shri
Yashpal Singh, Shri

अध्यक्ष महोदय: इस के पहले कि जो कुछ मतदान हुआ है, उसका नतीजा आपके सामने घोषित करूं, मैं आप से यह जानना चाहता हू कि प्रत्येक सदस्य ने अपना मत दे दिया है, क्या कोई ऐसे सज्जन है, जिन्होंने अपना मत नही दिया है।

एक सदस्य ने एक ही मत दिया है, अपने स्पष्ट हस्ताक्षर कर के, इस मे तो कोई गड़बड नही हुई है?

इस प्रकार जो मतदान हुआ है, उस से आप सब को सन्तोष है? तब मैं आपको बतलाऊं कि "हां" वालों के पक्ष मे 278 सदस्य हैं और "न" वालों के पक्ष में 207 सदस्य हैं। इस लिए श्री एन० संजीव रेड्डी इस सदन के अध्यक्ष निर्वाचित हुए।

The motion was adopted.

(Shri N. Sanjiva Reddy was conducted to the Chair by the Prime Minister (Shrimati Indira Gandhi and Shri M. R. Masani).

12.35 hrs.

FELICITATIONS TO THE SPEAKER

[MR. SPEAKER (Shri N. Sanjiva Reddy) *in the Chair*].

The Prime Minister and Leader of the House (Shrimati Indira Gandhi): Sir, we are the proud members of one of the leading Parliaments of the world. The Speaker is the custodian of the dignity and power of this august House. Not only does the Speaker regulate the business of this Lok Sabha but he must safeguard the rights of each individual member. Since the members themselves derive their mandate from the people through free and open elections, the Speaker is in effect the conscience of the electorate. That is why he ranks with the Chief Justice in the dignity accorded to him in our country. . . .

The Speaker must at all time be alert and sensitive to the rights of M.Ps. All matters which are of national interest, or are deemed to be so, must naturally be allowed. But I am sure that the Speaker will use his firm and fair control to keep up the dignity and decorum of the House....

डा० राम मनोहर लोहिया (कन्नौज): खाली ओभा ओभा कहती हो, कभी न्याय भी कहना सीखोगी?

Shrimati Indira Gandhi: Naturally, Sir according to the rules and regulations, provided under our constitution. At the same time, I think it is necessary to persuade hon. Members from all sides of the House to avoid passion and prejudice. We, the members of this House, on our part, must help you, Sir, by exercising on ourselves restraint and responsibility.

Sir, you have been closely connected with our party but the party fully appreciates the role of the Speaker and realises that the Speaker must not be a political person . . .

Shri Vasudevan Nair (Peermade): Will he resign from the party?

Shrimati Indira Gandhi: . . . . . and that he must sever his political connections. Contest for the Speakership is not unusual or abnormal, but once chosen, the Speaker belongs to all sections of the House. His office makes him so. He must naturally win the confidence of all parties and members by his impartiality, and fairness in his decisions and rulings An equal responsibility devolves on the rest of us to help in defending the rights of the chair and in upholding the highest standards of conduct in this House.

On behalf of this House, may I felicitate you, Sir, and offer you our full support in the discharge of the onerous duties and burdens which you have taken upon yourself?

Shri M. R. Masani (Rajkot): Mr Speaker, Sir, I would like to associate myself with a great deal of what has just fallen from the lips of the Leader of the House. It is a matter of deep regret that there should have been a controversy, and indeed a contest, over the occupancy of this high office. If I may be permitted to say so, if certain suggestions which had been made by some of us had been responded to, the unfortunate scenes that were seen this morning could have been avoided. But, anyway, that is a matter of the past.

As the Prime Minister has rightly said, you, Sir, now cease to belong to any party and belong to the whole House. I am quite confident that you will act in that manner and that you will be fair and dispassionate as between member and member, as between party and party and as between Government and Opposition. I am confident that you will maintain the high traditions that your predecessors have set in occupying this Chair. I would also like to venture the hope that there are some other ways in which you will follow the conduct that Speakers of the House of Commons in Britain have set before themselves when they were moved to the chair.

On behalf of my own Party, I offer you, and assure you of, the fullest co-operation We have, in the past five years and more, given that co-operation to your predecessor, and we shall certainly continue to give it to you in the same measure.

I would also like, if I may, to give the same assurance to you on behalf of other sections of the Opposition.. (*Interruption*).

डा० राम मनोहर लोहिया वाह भाई वाह, शाबाश मसानी साहब। चापलूसी कर के विशेषाधिकार ले लो। बहुत अच्छा है।

Shri M. R. Masani: In that case, Sir, I will not presume to give any assurance on behalf of other sections of the Opposition. I am sure my colleagues here will speak for themselves. But I should like to think that you will get the co-operation of the entire Opposition also.

श्री अटल बिहारी वाजपेयी (बलरामपुर): अध्यक्ष महोदय, आप इस सदन के अध्यक्ष चुने गये हैं। अध्यक्ष पद विक्रमादित्य के सिंहासन जैसा होना चाहिये, जिस पर बैठने वाला न केवल न्याय करे अपितु यह भी दिखाई दे कि वह न्याय कर रहा है।

चौथे आम चुनाव के बाद देश में एक क्रान्तिकारी परिस्थिति पैदा हुई है। सत्ता पर एक एक दल का एकाधिकार समाप्त हो गया है, और जनता ने परिवर्तन की अपनी इच्छा, असन्दिग्ध शब्दों में प्रकट की है। यह आवश्यक है कि जन भावनाओं का सही प्रतिनिधित्व इस सदन में हो और संविधान की मर्यादा का पूरा पालन किया जाये। इस का भार आप के ऊपर आया है। संविधान के अनुकूल, नियमों का पालन करते हुए, निष्पक्षता के साथ सदन के सदस्यों की मर्यादा का, गरिमा का आप को रक्षण करना है। इस कार्य में हम आप को सहयोग देना चाहेंगे।

अच्छा होता कि जो विवाद आपके पद को ले कर हुआ उस को टाला जा सकता, लेकिन ऐसा लगता है कि कांग्रेस दल चुनाव के परिणामों से पूरी तरह सबक सीखने के लिये तैयार नहीं है। हम उसे समय देते हैं, प्रतीक्षा करने के लिये तैयार हैं हम आशा करते हैं कि यह सदन अपने दायित्वों का ठीक तरह से पालन करेगा, और आप के द्वारा हम सब को न्याय मिलेगा।

एक माननीय सदस्य : उपदेश दिये जाओ।

श्री अटल बिहारी वाजपेयी : जो उपदेश के अधिकारी हैं उन को उपदेश देने से कभी बाज नहीं आया जायेगा। लेकिन यह टोका-टाकी, अध्यक्ष महोदय, सदन की मर्यादा को बढ़ाने वाली नहीं है। कांग्रेसजनों का आचरण अगर ऐसा हो कि सदन की मर्यादा न रहे तो केवल प्रतिपक्ष के भरोसे सदन की मर्यादा नहीं रहेगी। हम अपना पार्ट अदा करने के लिये तैयार हैं अगर कांग्रेस के सदस्य भी उस में शामिल होने के लिये तैयार हों।

Shri K. Anbazhagan (Tiruchengode): Mr. Speaker, Sir, I deem it a great honour to be elected to this august House and represent the DMK Party which has now become the ruling party of the Madras State. Though this is my maiden speech, I deem it pleasure for me to felicitate our hon. Speaker on his being elected to the high office.

Sir, the contest for the election of the hon. Speaker might have been avoided if the ruling party, which has got its majority in this House, had cared to take the consensus of opinion of the Opposition Party leaders also so that, if the high office is filled up by unanimous choice, the Speaker's control of the House might have been better. But even now, on behalf of the DMK Party, which had been a group here even in the last Lok Sabha and had earned a very good name from the hon. Speaker who was presiding then, I wish to say that we will co-operate with the hon. Speaker in order to have a better constitutional government and also to upgrade the democratic rights of the people.

At the same time I wish to remind that the hon. Speaker, who is elected now, has been a minister of the composite State of Madras, then the Chief Minister of Andhra Pradesh and then a Cabinet Minister of the Union Government, specially known as the Minister of the steel portfolio, and has been a person of so many controversies. He has also been the President of the All India Congress Committee and now occupies a chair which naturally does not suit his role earlier. Even then, because of his culture, his capacity, his understanding and ability, I hope that he will occupy the Chair with all the honour and dignity that is expected of the high office which had been occupied by eminent men and which has set, the guide-lines for democracy in this country.

I would like to say now as the election is over and you are now made the Speaker, and so a common man without any party bias because you are occupying a seat which is, more or less, comparable only with the seat of a Judge. I wish to express that we will obey your orders, that we will accept your commands and, at the same time, we wish that your

[Shri K. Anbazhagan]

orders and commands and also the rulings, though I find in the rules that the consent of the Speaker is to be obtained very often. I hope that the Speaker will give his consent liberally so that the democratic rights that are to be exercised by the Opposition parties in this House are fully exercised. I also wish that the Leader of the House cooperates in such efforts whenever the Opposition finds that their voice is to be heard in this House and also I desire, because of the lean majority that is attained by the ruling party, at present, the Opposition voice will have to be heard in full and in its full vigour and for that purpose I wish not merely the heads are counted here to carry on the democratic process but the hearts are taken into account and the feelings of the people are counted upon by the hon. Speaker as well as the ruling party.

I wish, Sir, under your guidance, one who has come from the South where the democratic spirit is kept up by the people from the age of Tiruvalluvar, who lived two thousand years ago, parliamentary democracy will flourish well. To quote Tiruvalluvar saying as in Tirukkural:

Idipparai Illadha Emara Mannan.

Keduppar Illanum Kedum—(*Tamil*)

"The king who is without the guard of men, who can rebuke him will perish, even though there may be no one to destroy him.

It is a wise saying written in those days, when it was the age of Monarchs. Now these are the days of democracy and as we are, more or less, interested in encouraging the democratic spirit and, therefore, I wish this quotation may be borne in mind and the saying may be taken as our guide-lines.

I wish the present session will be successful by all means in implementing the wishes of the people and specially the poor and the down-trodden, and I assure that the DMK party will cooperate with the hon. Speaker in full, and I wish every success to the hon. Speaker.

Shri S. A. Dange (Bombay Central South): Mr Speaker, Sir, on behalf of the Communist Party, I offer you felicitations for being elected to the Speakership of this House. While the question was being debated, there was often a reference to past traditions. May I wish you to note that the composition of this House today is a definite break with past traditions? Past traditions, therefore, should not be the guiding lines for conducting the business of this House for you, Sir. I hope you will break with what was bad in the past traditions and establish new democratic traditions in consonance with the new spirit that is in this House today.

श्री राम सेवक यादव (बाराबंकी) : संयुक्त समाजवादी दल की ओर से अध्यक्ष पद पर चुने जाने के लिए बधाई स्वीकार करें। श्रीमन्, जो कुछ अध्यक्ष पद के चुनाव के अवसर पर हुआ वे स्वस्थ परम्परायें नहीं कही जा सकतीं। मैं आशा करूंगा कि अब जब आप चुने गये हैं अध्यक्ष पद पर तो आप अब से स्वस्थ परम्परायें डालेंगे और आपका सम्बन्ध सत्तारूढ़ दल से किसी भी तरह से नहीं रहेगा। मैं आशा करता हूं कि आप अपने को ऐसा योग्य बनायेंगे कि आइंदा आप स्वतंत्र उम्मीदवार की हैसियत से चुनाव लड़ें ताकि इस सदन में नई परम्परा चले।

सदैव शिष्टाचार और शोभा की चर्चा चलती है। मैं निवेदन करूंगा कि नियम और संविधान का पालन करने से ही शिष्टाचार और यहां की व्यवस्था ठीक से चल सकेगी। मुझे आशा ही नहीं पूर्ण विश्वास है कि आप इस सदन की जन आकांक्षाओं का दर्पण बनायेंगे। जब इस देश के अन्दर कोई चीज

बढ़ती है और उसका समाधान नहीं होता है और उसका वहां पर उठाया जाना किसी तरह से रोका जाता है, तो यह स्वस्थ परम्पराओं के प्रतिकूल होगा । मैं आशा करता हूं कि आपके रहते यह सदन जन आकांक्षाओं का प्रवेश बनेगा ।

Shri A. K. Gopalan (Kasargod): On behalf of my Group in Parliament, I wish to express my sentiments. Sir, you have been elected as the Speaker of this Lok Sabha. If the ruling Party had taken into consideration the changes that have taken place in this country after the Fourth General Elections, the correlation of forces outside and inside this Parliament, then certainly the unhealthy controversies and the unfortunate and regrettable things would not have happened during the time of your election as Speaker.

I also want to understand this. The Prime Minister said that once a person is elected as Speaker, he is above the Party, Sir, you had been the President of the Congress; you were in the Working Committee—I do not know whether you have now resigned your membership of the Working Committee; you were a top leader of the Congress Party. If, immediately on your election, all these things can be forgotten and you can just become above Party, it will be a miracle. Anyway, such a thing cannot happen unless one persists about it and immediately so adjusts himself to the circumstances. I know that you can feel the pulse of the people and you can change. I also think that you will understand and you will try to see what was the reason for all those things that took place in the last Parliament and also today and why these things are taking place. It is because of what is happening in the country today. We are made victims of the rules and procedures that had been formulated years ago, without understanding the changes in the country. If the Opposition is not allowed to represent the grievances of the people, the sufferings of the people outside, and bring before this House, with your permission, the things that are happening outside, then such a thing would happen. My first request to you is to see what changes can be made as far as the rules and procedures and old traditions are concerned. Unless those changes are made, I think the Opposition will find it very difficult to co-operate with the Speaker.

I also want to say this. The dignity and decorum of this House is often talked about. What is the dignity and decorum of this House? It is that we always look to things that are happening outside, to the sufferings of the people and to certain things that are happening outside, take them up immediately and ask the ruling Party as to what they are going to do on those issues and how they feel about them. If you do that, certainly the decorum of this House will be there and the people will feel that they have got their elected representatives to represent their grievances, to represent immediately certain things that happen outside. I hope you will immediately go into this question. Even this morning what has happened? It is not a question of rule; it is a question whether we can adapt ourselves to the changed circumstances and see that the wishes of the Opposition, which are correct, are agreed to and accepted. I think you, as Speaker, will try to see that such things as had happened in the morning, do not happen. If you can make a departure from some of the old traditions and rules that are there, I think you will be able to get the co-operation of the whole House. I hope you will immediately go into the question as to what changes in the rules and procedures should be made.

Shri Surendranath Dwivedy (Kendrapara): Sir, I welcome you to this high office and I assure you of full co-operation on behalf of my

[Shri Surendranath Dwivedi]

party in maintaining the high prestige and honour of democratic institutions and in maintaining the dignity and decorum of this Parliament.

The Speaker's position under the present circumstances is a very crucial one, and on it very much will depend. The future of Indian democracy, it character and the conduct and maintenance of order inside the House are entirely the responsibility of the Speaker and the behaviour of the Speaker will have a great effect and bearing on the conduct of the House.

All controversies are over after your election, and I would expect that conscious as you are and as you must be, about the political situation and about the party positions in this House, you would behave in such a manner as if you have been elected by the consensus of the House and you would give no occasion to conduct in a manner in which differences will be accentuated and we shall depart from the traditions that we have built up so far.

Shri N. C. Chatterjee (Burdwan): Mr. Speaker, Sir, convention demands that we should offer our felicitations to you on your elevation to this high office.

I had the privilege to function in this House under three distinguished Speakers, namely Shri Mavalankar, Shri Ananthasaynam Ayyangar and Sardar Hukam Singh. They had set good traditions, and I am quite sure that you will emulate them.

After the elections were over and we came to Delhi, I had the privilege along with one Member of Parliament to plead that the lame-duck session of the Third Lok Sabha should be avoided and we are very happy that the ruling party resorted to the method of consensus, obtained the opinions of the leaders of the other groups and called off the lame-duck session and responded to our advice.

When the Prime Minister sent for us and summoned a conference of the Opposition Members, we pleaded that the same method of concensus should be followed in electing the Speaker, but we are sorry and we are disappointed that that was not done. But we hope that that will not deter the good relationship between the House and yourself on that account.

I had been talking to the ex-Speaker Sardar Hukam Singh this morning and he assured me that immediately he was elected as the Speaker, he announced that he was dissociating himself from the ruling party. I hope that you, Sir, will also announce that you are resigning from that party and there will be no cause for any grouse by reason of your association, with that party which is a very powerful party or of your association, or former association with a very powerful Syndicate and that you will completely sever your connections with the party.

Shri Hem Barua (Mangaldai): The Syndicate does not exist now and it is liquidated.

Shri N. C. Chatterjee: It is a happy thing that the Syndicate is liquidated and I hope that it is liquidated for ever. You are the Speaker of the greatest democratic Chamber in Asia, if not in the world I wish you all success and you can depend on our co-operation.

Shri Ebrahim Sulaiman Sait (Kozhikode): Mr. Speaker, Sir, I consider it a matter of great privilege and pride to offer my hearty felicitations to you on your election to the high office of the Speaker of Lok Sabha which is considered to be the Parliament in the biggest democracy in the East.

13 hrs.

I offer you felicitations on behalf of my Group, the Muslim League Group in this Parliament.

Just now the hon. Prime Minister, Shrimati Indira Gandhi, rightly pointed out that you are the custodian of the dignity of this House. I entirely agree with her. I have every hope that you will do full justice to all groups and all parties in this Lok Sabha, and I assure you that when justice is done, you will have the confidence of all sections of the Opposition and full cooperation from our side. I also hope that under your Speakership not only the noble traditions of the great Speakers of the Lok Sabha will be kept up by you, but we will go forward in the evolution of democracy in our country on the right lines.

Wishing you all success, I shall conclude by quoting with your permission one Urdu couplet:

हयात ले के चलो,
कायनात ले के चलो,
चलो तो सारे ज़माने को
साथ ले के चलो ।

حیات لے کے چلو،
کائنات لے کے چلو -
چلو تو سارے زمانے کو،
ساتھ لے کے چلو -

श्री प्रकाशवीर शास्त्री (हापुड़) : अध्यक्ष महोदय, चौथे सामान्य निर्वाचनों के बाद भारत देश और भारत का जनतंत्र दोनों ही परीक्षण की कसौटी पर तुल गये हैं। हमारे जनतंत्र के परीक्षण का सब से प्रमुख स्थान भारतीय संसद् है। भारतीय संसद् के अध्यक्ष के चुनाव के लिए जो पद्धति और परम्परा अपनाई गई है, यदि उस में इन अप्रिय घटनाओं से बचा जा सकता, तो यह स्थिति देश के लिए बड़ी शुभ होती।

परन्तु जो कुछ भी हुआ, अध्यक्ष के चुनाव के बाद हमें भारतीय जनतंत्र के सब से बड़े परीक्षण-स्थल में आज से एक नये अध्याय का प्रारम्भ करना है। हमारे देश में कुछ स्थान ऐसे हैं, जो दलीय स्तर से सर्वथा ऊपर हैं, जिन में राष्ट्रपति और राज्यपालों के अतिरिक्त आप का पवित्र स्थान भी आता है। पीछे राजस्थान में जो कुछ घटनायें घटी, उन से यह प्रतीत होता है कि भारतीय जनता इस बात पर विचार करने लगी है कि इन स्थानो पर दल-विशेषों से सम्बन्धित व्यक्तियों का आसीन होना कहां तक उचित रहेगा। मुझे आशा करनी चाहिए कि आप जिस पवित्र आसन पर आज आसीन हुए हैं, उस पवित्र आसन से उस प्रकार की अप्रिय झलक देखने और सुनने को नहीं मिलेगी, जिस प्रकार की अप्रिय झलक राजस्थान की घटनाओं से देश को देखने और सुनने को मिली है।

आप को यह जान कर प्रसन्नता होगी कि इस देश में भारतीय भाषाओं का बड़ी तेजी से उठाव हो रहा है और कल देश के जिन प्रतिनिधियों ने संसद् में शपथ ग्रहण की है, उन में से अधिकांश भारतीय भाषाओं के उठाव के प्रति रुचि रखते हैं। मुझे विश्वास है कि जिस पवित्र, आसन पर आप आज आसीन हुए हैं, उस के द्वारा उन भावनाओं को और बल मिलेगा, जिन के प्रतीकस्वरूप संसद् के अधिकांश सदस्यों ने भारतीय भाषाओं के माध्यम से शपथ ग्रहण की है।

जिस पवित्र स्थान पर आप बैठे हुए हैं, इस प्रकार के न्याय के ऊंचे स्थानों पर बैठने वाले व्यक्तियों के लिए ऐतरेय ब्राह्मण में एक परम्परा निर्धारित की गई है। जो व्यक्ति जनता के सर्वोच्च प्रतिनिधि के रूप में आस.न होते है, उनको जनता के सम्मुख अपनी पवित्रता का व्रत लेना पड़ता है और उदाहरण प्रस्तुत करना पड़ता है। ऐतरेय ब्राह्मण के अनुसार वह व्यक्ति उस आसन पर खड़े हो कर यह व्रत लेता है : "यां च रात्रिमजायेथा यां च प्रैतासि तदुभयमन्तरेण में इष्टापूते नश्येरन् यदि ते द्रुह्येरनिति।" अर्थात् "हे

[श्री प्रकाशवीर शास्त्री]

प्रभो, जिस पवित्र आसन पर तूने विश्वास के साथ मुझे बिठाया है, यदि मैं तेरे साथ द्रोह करूं, तो मेरे उन सब पुण्य कर्मों का क्षय हो जाये, जो मैंने अपनी जन्म की घड़ी और अपनी जीवन लीला समाप्त करने की घड़ी के बीच में किये हैं।" मुझे विश्वास है कि आप इस पवित्र आसन पर बैठ कर ऐतरेय ब्राह्मण की प्रतिज्ञाओं और व्रत का भी पालन कर सकेंगे ।

इन शब्दों के साथ मैं अपने निर्दली संगठन के सदस्यों की ओर से आपको सहयोग का आश्वासन देता हूं।

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, क्या आप ऐतरेय ब्राह्मण में दिया गया संकल्प ले रहे हैं। यह एक बड़ा अच्छा सुझाव है । आप उठ कर इस व्रत को दोहरा दीजिये ।

Shri Frank Anthony (Nominated—Anglo-Indians): Mr. Speaker, Sir, I venture to welcome you on behalf of the Independent Parliamentary Group. We are the oldest group of Independents functioning continuously .... (*Interruption*).

An hon. Member: How many are you?

Shri Frank Anthony: We will be a very considerable number; wait, do not worry about that.

In spite of these cheap jibes, I have the privilege of being not the oldest but the second seniormost member of this House, and the most senior member on this side of the House.

I would have preferred that there should not have been a contest, not that a contest in itself is bad. I have seen many contests from the time of the President of the Legislative Assembly. As a matter of fact, I do not know how many members will remember the very close contest for the election of Mavalankarji, the first Speaker of this House, and my friends who indulge in cheap jibes perhaps do not know that, although nominated, mine was one of the two votes that swung the voting in favour of the non-official candidate. Why I refer to Shri Mavalankar is this that although he won by a very narrow majority of two votes, he was completely even-handed in his *dealings* with every section of the House.

My hon. friend Mr. Masani expressed the hope that there might have been a concensus in this matter. I also would like to have seen one. We have not yet moved sufficiently towards achieving the convention of the House of Commons. My hon. friend Mr. Madhu Limaye had canvassed that there should be unanimity of choice, that there should be a complete severence of any political affiliations, but as my hon. friend Mr. Gopalan mentioned, being a very politicalised people, I do not know whether the Speaker can become completely an apolitical animal.

But, be that as it may, I think there is some misunderstanding, I do not know who canvassed it, but I was talking to my hon. friend Mr. Dwivedy I was one of the members the Prime Minister had spoken to, and I at least was under the impression that there was an understanding that the Speaker would come from the majority party and the Deputy Speaker from the Opposition. There has been some misunderstanding, and my view was that if there was some kind of a movement towards that, if the majority party chose to have a particular person, they should have been allowed some discretion in this matter. I do not know if everybody on this side was aware of it, I know my hon. friend Mr. Dwivedy was not, that the Government or the ruling party had already committed themselves to accepting the nominee of the Opposition

for the Deputy Speakership. I think it is extremely good.

May I, in conclusion, say with great respect that the responsibility for maintaining the dignity of the House, and indeed the high office of Speaker, which symbolises the dignity of the House, will rest more heavily on the Opposition than indeed on the majority party?

Finally, may I say this—the Prime Minister has drawn attention to it—that you rank with the Chief Justice of India, that in the completely new context of this House, yours is not only an exacting, onerous, high office, it is going to be crucial for the development of democracy? And As Mr. Vajpayee said, in this high office—it is not, in my respectful submission, quasi-judicial; it is in essence judicial—you will be required not only to do justice, but you will be required to be seen to do justice, and in that task, I feel that you will have the support of every section of this House.

डा० गोविन्द दास (जबलपुर): अध्यक्ष महोदय, मैं भी आप को बधाई देने के लिए खड़ा हुआ हूं। मैं ने सन् 1923 से ही इस सदन को देखा है और समय समय पर इस के जो अध्यक्ष होते रहे हैं, उन को भी देखता रहा हूं। 1924 में इस आसन पर सर फ्रेडिक व्हाइट बैठे थे और थोड़े ही दिन के बाद हमने यहां श्री विट्ठल भाई पटेल का निर्वाचन किया था।

श्री विट्ठल भाई पटेल के खिलाफ उस समय श्री टी० रंगाचारी खड़े हुए थे और विट्ठल भाई जी को उन से केवल दो वोट अधिक मिले थे। उस के बाद भी मैं ने इस सदन के अनेक अध्यक्षों को देखा। श्री मावलंकर जी की भी जीत स्वतंत्रता के पहले केवल दो वोटों से हुई थी। उन के खिलाफ खड़े थे श्री कवास जी जहांगीर उस के बाद यहां श्री अनन्त शयनम आयंगर आये। उस के बाद सरदार हुकम सिंह जी आये और इन सबों ने कुछ परम्पराओं को स्थापित किया। मैं इस बात से बिलकुल सहमत हूं कि पुरानी ही परम्परा सदा चलती रहे यह आवश्यक नहीं है। लेकिन अपना भविष्य हम वर्तमान के साथ ही भूत से भी बनाते हैं इस से इन्कार नहीं किया जा सकता है। इस देश की एक बड़ी पुरानी संस्कृति, एक बड़ी पुरानी सभ्यता रही है। हम ने यहां पर लिच्छवियों के, मल्लिकों के वज्जियों के यह सब प्रजातंत्र देखे हैं। इतिहास में उन को एक विशेष स्थान है। दो ही देशों में उस समय प्रजातंत्र चलते थे। एक भारत में और एक यूनान में एथेन्स स्पार्टा आदि में। उन से हम आज भी कुछ परम्पराएं प्राप्त कर सकते हैं। हमारे देश की यह प्रजातंत्र की बहुत पुरानी परम्परा है, जिसकी आपको रक्षा करनी है और उसी के साथ परिस्थितियों के अनुसार जो परिवर्तन हो गए हैं उन पर भी ध्यान देना है। जिस समय श्री मावलंकर जी इस सदन के अध्यक्ष चुने गए उस समय नियम थे कि यहां पर केवल अंग्रेजी में बोला जा सकता था। उन नियमों में बिना कोई परिवर्तन किये श्री मावलंकर जी ने सबसे पहले यहां हिन्दी भाषणों की इजाजत दी और जब इस पर कुछ आपत्ति उठाई गई तो उन्होंने एक उत्तर दिया और बड़ा सुन्दर उत्तर दिया वह आपको यहां कार्यवाही में देखने को मिलेगा उन्होंने कहा कि नियम वैसा रहते हुए भी यदि परिस्थितियां बदल गई हैं तो उन नियमों की अवहेलना करनी चाहिये और उन परिस्थितियों के अनुसार चलना चाहिए। श्री मावलंकर जी के समय यहां हिन्दी के भाषण आरम्भ हुए अभी श्री प्रकाशवीर शास्त्री जी ने जो बात कही है वह ध्यान में रखने योग्य है। मनुष्य में और दूसरे प्राणियों में जो सब से बड़ा अन्तर है वह यह है कि निसर्ग ने मनुष्य को जो ज्ञान शक्ति दी है वह अन्य किसी प्राण को नहीं दी उस ज्ञान शक्ति का मुख्य आधार भाषा होती है। मैंने दुनिया के प्रायः सभी देशों को देखा है, लेकिन किसी देश में भी मैंने किसी विदेशी भाषा का ऐसा प्रयोग, ऐसा प्रभुत्व, ऐसा ममत्व नहीं देखा जैसा कि इस देश में अंग्रेजी

[डा० गोविन्द दास]

भाषा का है। हम किसी भी भारतीय भाषा के विरुद्ध नहीं हैं। जो लोग समझते है कि मैं हिन्दी का ही पक्षपाती हूं वह मुझे गलत समझते हैं। हम हिन्दी के साथ ही सभी भारतीय भाषाओं के भी पक्षपाती हैं और चाहते हैं कि हिन्दी के साथ समस्त भारतीय भाषाओं को भी अधिक से अधिक प्रोत्साहन दिया जाय। इस देश में प्रजातन्त्र तभी चल सकता है कि जब हम इस देश का समस्त कार्य केन्द्र का हिन्दी में करें और हर राज्य का उस की भाषा में करें।

आप कांग्रेस दल हैं, यह आप को आज से भूल जाना चाहिये। आज से आप को यह समझना चाहिये कि आप सब दलों के हैं और इस को भूल कर आप को कांग्रेस दल की और दूसरे दलों की सुरक्षा करनी चाहिए। उन सब सुरक्षाओं से ऊपर जो सुरक्षा है वह आप को स्वयं अपने से अपनी सुरक्षा करनी चाहिए। जब तक आप पूरी ईमानदारी के साथ, निष्पक्षता के साथ अपने काम को अंजाम नही देंगे तब तक इतिहास में आप अपनी सुरक्षा नहीं कर पायेंगे। इसलिये सब सुरक्षाओं से बढ़कर सर्वोपरि सुरक्षा आप की स्वयं की है। आप को अपनी अन्तरात्मा की तरफ ध्यान देकर सारे कार्य को चलाना है मुझे विश्वास है कि इस सदन में हल्ला या जो कुछ गलत चीजें होती थी उन को आप नहीं होने देंगे और जो विरोधी पक्ष है वह भी इस बात का ध्यान रखेगा। इस तरह हम स्वच्छ और स्वस्थ परम्पराओं को स्थापित कर सकेंगे। मैं अंत में आप को फिर हृदय से बधाई देता हूं।

Shri Tenneti Viswanatham (Visakhapatnam): Mr. Speaker, Sir, I should have been the first to be called today to congratulate you. Apparently you are bound by traditions, which the opposition wants you to break and you have not broken them so far. You should have called me first. We are old companions. I am happy I have lost to you rather than to someone else whom I do not know.

You are presiding now over the supreme legislature of 50 crores of people. This House rules over the destinies not only of these 50 crores of people, but it has got the force and strength within itself to mould the forces of peace in Asia. Therefore, the post you now occupy is really a coveted post and there was no reason why the Congress Party should not have coveted it for its own nominee, without a consensus of opinion, as the opposition leaders demanded.

On that side, to your right, you have got a party with majority and authority. Here on this side you have a party with no authority and with no majority. You are a person in whom great discretion is vested by rules. We only trust that your discretion will be exercised in our favour and not in their favour, for they have got authority; they have got a majority always at their beck and call and the whip which may be effective hereafter. Of course, it is true that during the last three parliaments, there was not much necessity for them to be quite responsive to the opposition. But I think in the fourth parliament, it will be otherwise and hereafter the Treasury Benches will be very careful to be alert and responsive as far as possible to the opinions expressed on this side; for, with authority and majority they have not much need to be in contact with the people from day to day. But on this side, we are every day in touch with the people; we know the pulse of the people better.

Some hon. Members: No, no.

Shri Tenneti Vishwanatham: I am glad to be told that I am not correct. The proof of it lies in their conduct in the near future. Perhaps in two or three days' time, we shall have occasion to see whether they are in touch with the pulse of the people or not. Therefore, it is up to you now to protect our rights. In protecting us, you will protect the dignity of the entire House, (*Interruptions*). It is often

said that the opposition has no patience. But now I find the majority party has no patience!

To be indulgent to a minority party in the opposition is the real sign of democratic spirit. I suppose it would not be contradictory. If you contradict it, you will be contradicting it not for the right cause. The measure of indulgence shown to the opposition is the measure in which you nourish democracy.

The fourth parliament has got a great responsibility. The conditions in the country are such that any wrong step taken by this House or by the Government will land us in greater troubles than we are facing today. It is up to you with all your experience to guide both sides of the House, particularly the opposition party because the Government have always got that facility to adopt certain attitudes based upon their majority to prejudice our rights and not upon realistic considerations.

Sir, I congratulate you once again. It is said that some people are born with a silver spoon in their mouths. But you were born with office!

Most of my friends may not know why I have said it. Excuse me for giving a little personal reminiscence. When Mr. Prakasam and Mr. Sambamurthi came to you to take you into the Congress you were but a child compared to those gentlemen. And when they brought you, they did not bring you into the Congress as a mere member; they brought you as an office-bearer. And when you came into the legislature, you were not content with being a member. You became a Minister, and thereafter it was an uninterrupted flow. But as you yourself have said sometimes, any single office which you hold is always for two years; you struck to that proposition so far. But hereafter I ask you not to stick to it.

Mr. Speaker, Sir, on my behalf and on behalf of my praja party which returned me, which has no other representative here but which has got millions of representatives in Andhra Pradesh, I congratulate you once again. I extend to you my co-operation fully and in the fullest measure I might couple with it the request that in all discretionary matters your discretion must be on our side.

Mr. Speaker: Hon. Members, I am—

श्री अब्दुल ग़नी (गुड़गांव): मैं एक आज़ाद मेम्बर हूं, मुझे भी बोलने दिया जाये।

Mr. Speaker: If ou begin now, there will be too many people rising, and there will be no end to it. A number of them want to speak.

श्री अब्दुल ग़नी: मुझे भी बोलने का हक होना चाहिए।

Mr. Speaker: Once I allow you, and if a large number of Members get up, it will be difficult to deny them the privilege. So I request you kindly to excuse me just today. I am deeply grateful to the hon. Members for having conferred upon me the distinction of presiding over the deliberations of this House. I am also grateful for the good words said about me by the Leader of the House and leaders of other opposition parties and other friends. When I think of the responsibilities attached to this high office and the nature of duties involved, I feel a little nervous and diffident as to whether I shall be able to carry this burden effectively. But, with my faith in the democratic ideals and the spirit of co-operation that I hope to get from all of you, I am confident that my task will not be difficult.

The country has recently witnessed one of the largest elections ever held in the history of the democratic world, involving some 250 million people. It is a matter of deep satisfaction that these elections have been conducted peacefully and have

[Mr. Speaker]

been free and fair. They have made possible sweeping changes in the body politic of the country without, in any way, impairing the national unity or endangering the structure of the State. The changed post-election scene should prompt us all to undertake a basic revision of our old attitudes and outmoded habits of mind. It is for all sections of this House to feel a greater sense of responsibility with a greater degree of self-confidence in our approach to the day-to-day problems that come up before the House.

With the increased political maturity of our people as reflected in the recent elections, more and more people will be closely watching our performance in the House and the thought-content of our deliberations. As such we shall have to be increasingly alive to the needs and aspirations of the common man.

Our country has always been known for her tolerant attitude towards differing ideas, views and opinions. This great national quality should be adequately reflected in our discussions and deliberations in this august body, composed as it is of eminent representatives, from different parts of the land, representing different shades of opinion.

I need not emphasise that discipline is a prima pre-requisite for smooth and efficient functioning of Parliament. Parliament is the national forum and our conduct in this House may have a deep impact upon the country as a whole. It lies in us to raise the prestige and stature of the House and promote faith in parliamentary institutions.

Sitting in this exalted Chair, which has been occupied in the past by my illustrious predecessors like Shri Vithalbhai Patel, Shri G. V. Mavalankar, Shri M. A. Ayyangar and until recently by Sardar Hukam Singh, I feel a little too small when compared to them their ability and the manner in which they conducted themselves. They have been great Speakers and the traditions established by them have laid sound foundations for the functioning of parliamentary democracy in our country. It should be the duty and the special responsibility of this House to keep that continuity and to respect these traditions. The Speaker has a special obligation to protect the rights of all sections of the House especially of the minorities—groups or parties—in the House. I, on my part, shall ever keep that responsibility before me. Adherence to certain basic principles by the Speaker alone will, however, not produce the desired result. A corresponding obligation devolves on those who are in power as well as on those in Opposition, to respect the Chair and to abide by its rulings unreservedly. It is only in such a spirit of give and take and mutual respect and co-operation that enduring foundations of an effective parliamentary forum can be established.

My office requires of me to be impartial and judicious in the conduct of my work. I can assure you with all the force at my command that I will try to live up to this requirement and maintain the high traditions set by my predecessors. As a necessary corollary to this resolve, I resign my membership of the party to which I had the honour to belong for 34 years. So long as I occupy this Chair, it shall be my endevour to see that all sections of this House get an honest impression that I do not belong to any party at all.

All I can promise you today is that I shall always endeavour, to the best of my capacity, to regulate my conduct in this Chair on the lines which would not only be in the national interest and in the interest of all sections of this august House but will also further the cause of the democratic institutions which we have adopted for the goverance of our country.

Most of you have known me here though in a different capacity, and I

have also known many of you and, therefore, I feel re-assured that the necessary degree of co-operation will be forthcoming from every Member of the House irrespective of party affiliations. After all, we have a common aim and interest—to uphold the dignity of this House and to promote the welfare of our people. But one thing I would like to tell you and it is this: if on any occasion anything that I say or do in the discharge of my duties gives offence to any Member, party or group, I would request you not to harbour any ill-feelings against me, not to let misunderstandings grow, but to come to me personally and talk the matter over so that we can move further in perfect harmony.

I thank you once again for the great honour bestowed on me, the greatest that is within the power of this House to confer under the Constitution, and I assure you of my complete devotion to the service of this House.

Jai Hind.

The House now stands adjourned to meet again half an hour after the conclusion of the President's Address tomorrow, the 18th March, 1967.

13.30 hrs.

The Lok Sabha then adjourned till half-an-hour after the conclusion of the President's Address on Saturday, March 18, 1967/Phalguna 27, 1888 (Saka).

GMGIPND—LS—II 2884 (al) ls 3-4-67 970